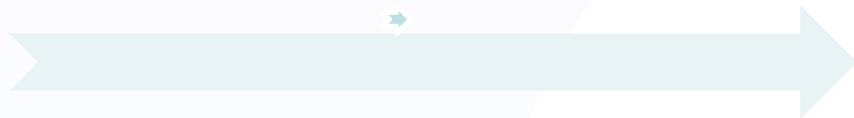
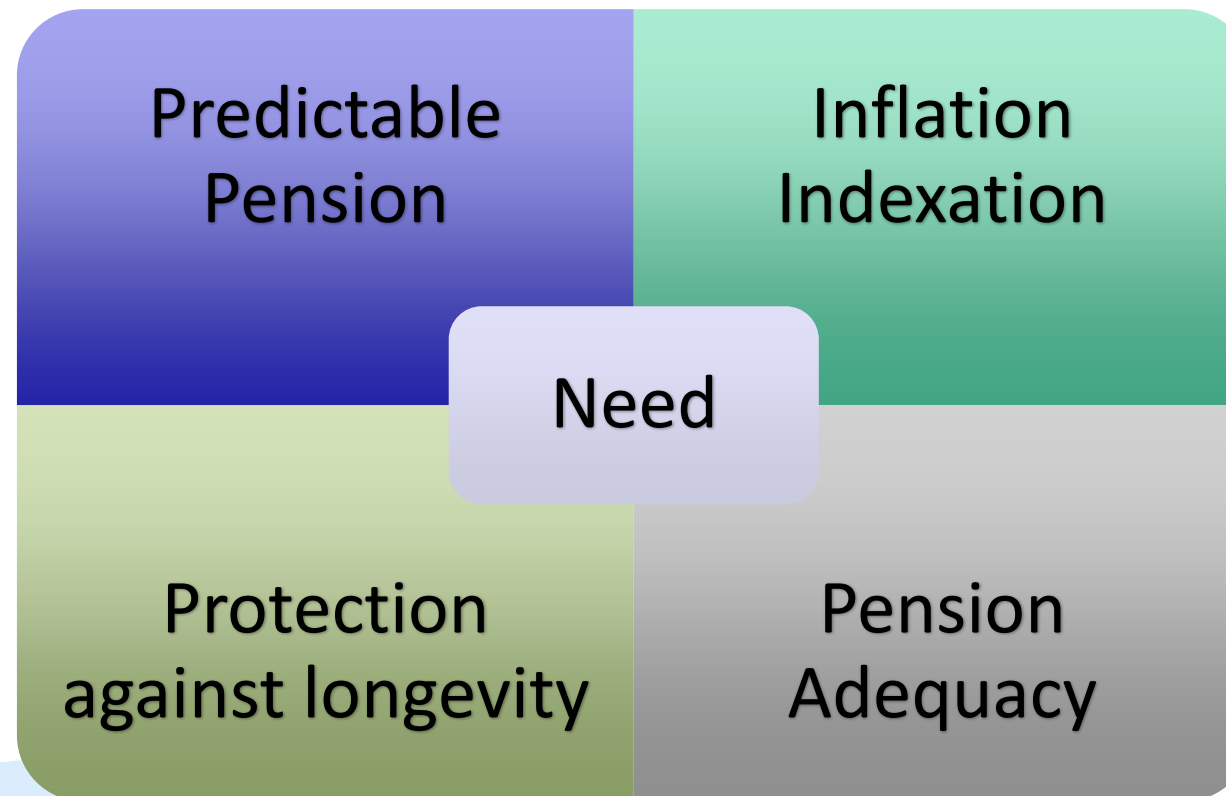


UNIFIED PENSION SCHEME (UPS)



The information contained in this presentation is for illustrative, informational and educational purposes only. In case of any conflict or ambiguity, the prescriptions as contained in the relevant Act, Regulations and Notifications shall prevail.

- The Government of India, in pursuit of pension reform , introduced NPS for CG employee w.e.f 01/01/2004, it replaced the defined benefit with a defined contribution system to promote long term financial sustainability.
- In the course of NPS implementation, various Central and SG stakeholders noted the need:



Unified Pension Scheme (UPS) and its applicability

- UPS is an **option** under the NPS for CG employees and is effective from **1st April, 2025**. It provides assured pay-out.
- **Applicability:**
 1. An **existing** CG employee covered under NPS, as on April 1st, 2025.
 2. **New recruit** who joins CG service on or after April 1st, 2025.
 3. A **CG** employee covered under NPS **and superannuated or voluntarily retired or retired under FR 56 (J)** on or before March 31, 2025 and is eligible for UPS **or** their legally wedded spouse as on date of superannuation/retirement, in case of demise.
 4. **One Time One Way Switch facility from UPS to NPS**
- **Timelines to exercise UPS Option:**
 - 30th November 2025 (existing employees/retirees to claim benefits)
 - **30 days from joining** (new recruits).

- An employee can exercise the option to enroll under UPS in the following manner-
 - (a) New recruit opted UPS, **A1 Form** through online or to DDO.
 - (b) Migration from NPS to UPS, **A2 Form** to be submitted online or to DDO
- Failing to exercise UPS option within prescribed timelines, shall be deemed to have opted to continue under NPS without UPS option.
- Once UPS option exercised, NPS corpus of employees, will be transferred to the employee's individual corpus under the UPS.
- One Time One Way Switch from UPS to NPS will be available to UPS Subscribers as per UPS Rules.

One Time One Way switch facility from UPS to NPS

Govt. introduced One Time One Way switch from UPS to NPS, to provide flexibility to subscribers to exercise their choice:

(1) UPS subscriber shall have a onetime switch facility option for reverting to NPS at any time during the service of the subscriber, but not later than:

- (i) twelve months prior to the date of superannuation;
- (ii) three months prior to the deemed date of voluntary retirement;
- (iii) at the time of resignation or compulsory retirement under 56(J), which is not a penalty:

(2). Switch facility not be applicable in cases:

- a. where departmental/judicial proceedings are pending or contemplated against the subscriber.
- b. removal or dismissal or compulsory retirement from service as a penalty.

(3) In case, the switch facility is availed by the subscriber as above:

- (i) Employer contribution @ 14% (fourteen per cent) for the period covered under UPS.
- (ii) Future contributions of employer @14%, as per the provisions of the CCS (INPS) Rules, 2021.
- (iii) Provisions of PFRDA (Exits and Withdrawals under NPS) Regulations, 2015 shall apply.
- (iv) Subscribers will not be eligible for assured payout and other benefits under the UPS.

Contributions, Pool corpus and Implications

- The contribution of employees will be 10% of (basic pay + DA) and matching contribution by employer, will be credited to (*the erstwhile NPS PRAN tagged to UPS*), employee's individual corpus every month.
- An estimated 8.5% contribution (basic pay + DA) by Central Govt in pool corpus on an aggregate basis.
- The UPS, being a 'fund-based' system, relies on the regular and timely accumulation and its investment, for assured payout to the employees.

Investment choice to subscriber under UPS

- Investment choice under UPS : Default pattern, 100% G-sec, LC-50 and LC-25.
- Option to change the choice of pension fund **once** in FY and investment choice **twice** in FY .
- Default pattern' of investment will prevail in case such option not exercised by subscriber.

Benchmark Corpus (BC)

- It is a corpus based on which payout under UPS is calculated
- Transparently visible to subscriber online as well as in the SOT in the CRA system
- Value of Benchmark corpus is based on:
 - ❖ **Timely & regular contribution** (employer and employee in the individual account)
 - ❖ Contributions received prior to 1.4.2025, shall be considered as and when they have been received and be valued on default pattern.
 - ❖ Investment as per NAV of **default pattern**.
 - ❖ In case of missing contributions, NAV of the last day of the month in which contribution was to be received, shall apply

Individual Corpus (IC)

Actual Value of corpus based on:

- **Investment choice** made by subscriber.
- Contribution **as and when received**.
- **Partial withdrawals** will reduce the IC
- Voluntary contributions will be added to the IC
- Contributions for the period before the commencement of the qualifying service under CG shall be added to the IC

- If the **IC < BC**, **admissible payout** shall be proportionately reduced, unless the shortfall is replenished.
- If the **IC > BC**, the **excess will be transferred** to subscriber & full assured payout will be made.

UPS benefits shall be available **only** in the following cases:

- in case of an employee superannuating after qualifying service of **ten years**, from the date of superannuation;
- in case of the **Government retiring an employee** under the provisions of FR 56 (j) (which is not a penalty under Central Civil Services (Classification, Control and Appeal) Rules, 1965) from the date of such retirement; and
- in case of **voluntary retirement** after a minimum qualifying service period of 20 years, from the date such employee would have superannuated, if the service period had continued to superannuation.
- Notwithstanding enrolment of an employee in the UPS option under NPS, such **option shall cease** to apply in case of a UPS Subscriber who has been **removed or dismissed from service or who has resigned** his services.

Qualifying Service

Qualifying service shall be the completed months for which UPS subscriber has **rendered regular services** under the Central Government, **determined by the Head of Office**, where such subscriber was employed at the time of superannuation or retirement and in terms of Regulation 13 of the PFRDA (Operationalisation of Unified Pension Scheme under National Pension System) Regulations, 2025.

Qualifying Service to receive Benefits under UPS

Qualifying Service (in terms of Regulation 13 of the PFRDA (Operationalization of Unified Pension Scheme under National Pension System) Regulations, 2025)

- It will commence from:
 - Date of joining the NPS for Central Government employees joining service before 1.4.2025
 - Date of joining UPS for Central Government employees joining service after 1.4.2025
- The end date of Qualifying service shall be the date of superannuation or retirement, as the case may be.
- Qualifying service shall be the completed months for which UPS subscriber has **rendered regular services** under the Central Government.
- This shall be **determined by the Head of Office** where such subscriber was employed at the time of superannuation or retirement and.
- If $Q < 120$ months, no UPS benefits
- If $Q > 120$ months but < 300 months, proportionate assured payouts
- If $Q \geq 300$ months, full assured payouts

Various Benefits available under UPS – (To Subscribers retiring on or after 01.04.2025)

Lump Sum Payment in addition to gratuity

- Lump sum payment equivalent to 10% or 1/10th of last drawn basic pay (incl. NPA, if applicable) + DA for every completed six months of qualifying service.
- This lump sum payment will not affect the quantum of assured payout.
- Will be allowed on the date of superannuation or voluntary retirement or retirement under Fundamental Rules 56(j)
- **Assured Payout** will be @50% of 12 monthly average basic pay, immediately prior to superannuation. Assured payout is payable **after a minimum 25 years** of qualifying service
- In case of lesser qualifying service period, proportionate payout would be admissible
- **Minimum Guaranteed Payout** of Rs. 10,000 per month shall be assured in case superannuation is **after ten years or more** of qualifying service .
- If the $IC > BC$, the excess will be transferred to subscriber
- **Final Withdrawal (FW):** Voluntary withdrawal of up to 60% of corpus in PRAN (IC or BC, whichever is lower) is allowed.
- **Admissible Payout:** assured payout shall be proportionately reduced, **if $IC < BC$** and/or final withdrawal made
- Option to replenish the shortfall in BC is available
- **Family Payout** will be @60% of the payout to legally wedded spouse as on date of superannuation/retirement .
- **Dearness Relief** will be available on the admissible payout and family payout, as the case may be.

Various Benefits available under UPS (To Subscribers retired on or before 31.3.2025)

Lump Sum Payment

- Lump sum payment equivalent to 10% or 1/10th of last drawn basic pay (incl. NPA, if applicable) + DA for every completed six months of qualifying service.
 - This lump sum payment will not affect the quantum of assured payout.
 - Will be allowed on the date of superannuation or voluntary retirement or retirement under Fundamental Rules 56
-
- **Monthly Top up**, is payable which is the **Difference of the admissible payout and the applicable representative annuity** amount for such person computed under this regulation.
 - **Monthly Top up shall be computed** utilising such percentage of the individual corpus under NPS Tier I annuitized at the time of exit from NPS.
 - Computation of **representative annuity amount** for such person shall be based on the annuity rate declared by the Authority
-
- **Family Payout** will be @60% of the top-up amount admissible to the deceased subscriber, to legally wedded spouse as on date of superannuation/retirement .
 - **Dearness Relief** will be available on the admissible payout and family payout, as the case may be.
-
- **Arrears for the past period will be paid along with simple interest** as per Public Provident Fund rates.

Benefits in case of In service Death

1. The CG employees who opt for UPS shall also be eligible for option for availing benefits under UPS or the CCS (Pension) Rules, 2021 or the CSS (Extraordinary Pension) Rules, 2023 in the event of death during service or his discharge on the ground of invalidation or disablement.
2. Every CG employee who opts for UPS shall, at the time of joining Govt. service/migration, shall exercise the above option in **Form 1**.
3. Where a Govt. servant who did not exercise an option and dies before completion of service of **fifteen years**, his family will be granted family pension in accordance with the provisions of the CCS (Pension) Rules, 2021 or the CCS(Extraordinary Pension) Rules, 2023, as the case may be, as a default option.
4. For the purpose of providing these benefits, the Government contribution and returns thereon in the accumulated pension corpus of the Govt. servant shall be transferred to Government account. The remaining accumulated pension corpus shall be paid in lump sum to the nominee or legal heir of the subscriber.



Benefits in case of Resignation/Removal or Dismissal from Service

In case of a UPS Subscriber who has been **removed or dismissed from service or who has resigned** his services(without utilizing switch option), as per UPS Rules, the entire Individual Corpus shall be paid in lump sum.

Benefits in case of Compulsory Retirement as a Penalty

- In case of a UPS Subscriber who has been compulsory retired as penalty, the subscriber shall be eligible for benefits as per UPS Rules, at a rate not less than two thirds and not more than full admissible payout to him out of the individual corpus under the Unified Pension Scheme.
- Rate to be decided by authority competent to impose such penalty

Taxation for UPS

- Final Withdrawal- Tax Free
- Lump Sum Payment – Tax Free
- Partial Withdrawal – Tax Free
- Excess of IC Over BC – upto 60% Tax Free
- Payout - Taxed as per Income Slab
- Deductions for Contribution - Same as NPS

- **Final Withdrawal Percentage:**

- (i) FW can be availed by the UPS Subscriber or the legally wedded spouse, as the case may be.
- (ii) Can withdraw an amount upto sixty percent of the individual corpus or benchmark corpus, whichever is lower
- (iii) As on the date of :
 - ❖ superannuation or
 - ❖ voluntary retirement or
 - ❖ retirement under Fundamental Rules 56 as may be applicable
- (iv) subject to proportionate reduction in the assured payout payable to such UPS Subscriber.

- Partial withdrawal from individual corpus is allowed **after completion of a lock-in period of 3 years from the date of enrolment** under UPS or NPS whichever is earlier, up to a maximum of 3 times in total including the number of partial withdrawals made under NPS.
- Such withdrawals shall be for a **maximum of 25% of the own contributions** (excluding accretion thereon) made by the Subscriber, as on the date of application for withdrawal.
- Such withdrawal request is allowed for causes as mentioned in **Regulation 18** of the PFRDA (Operationalisation of UPS under NPS) Regulations, 2015 and subject to conditions thereof. The grounds for such partial withdrawal are like
 - ❖ for higher education of children,
 - ❖ marriage of Children,
 - ❖ purchase or construction of house,
 - ❖ treatment of illness, medical and incidental expenses arising out of the disability or incapacitation
 - ❖ Skill development
- If the **IC < BC**, on account of partial withdrawal, **admissible payout** shall be proportionately reduced, unless the shortfall is replenished.

What benefits available and When payable under UPS to subscriber/Spouse (Past Retirees)

Type of Benefit	UPS subscriber who superannuated/retired on or before 31/03/2025		
	By subscriber	By spouse (deceased subscriber already availed benefits)	By spouse (deceased subscriber not availed benefits)
Claim Forms	B2	B4	B6
Lumpsum payout (1/10 th of last drawn basic pay + DA) for every completed 06 months	Upon submission of claim form and its authorization by PAO, payable as on date of superannuation/retirement, along with interest.	Not applicable	Upon submission of claim form and its authorization by PAO, payable as on date of superannuation/retirement, along with interest.
Final withdrawal amount (maximum 60% of IC or BC, whichever is lower)	Not applicable, as already settled under NPS.	Not applicable, as already settled under NPS.	Not applicable, as already settled under NPS.
Monthly Top-up amount (including DR)	Upon submission of claim form and its authorization by PAO, payable immediately after date of superannuation/retirement, along with arrear and interest.	Upon submission of claim form and its authorization by PAO, Monthly Family Pay-out (60 % of top-up amount payable to subscriber), payable immediately after demise of subscriber. Adjustment of excess monthly top up paid for subscriber upto the date of commencement of family payout, if any, shall be made	Upon submission of claim form and its authorization by PAO, Monthly Family Pay-out (60 % of top-up amount payable to subscriber), payable immediately after demise of subscriber. Arrears upto date of commencement of Family Payout (including arrears of monthly top up payout payable to subscriber)

What benefits available and When payable under UPS to subscriber/Spouse

Type of Benefit	UPS subscriber who superannuated/retired on or after 01/04/2025		
	By subscriber	By spouse (<i>deceased subscriber already availed benefits</i>)	By spouse (<i>deceased subscriber not availed benefits</i>)
Claim Forms	B1	B3	B5
Lumpsum payout (1/10 th of last drawn basic pay + DA) for every completed 06 months	Upon submission of claim form and its authorization by PAO, payable as on date of superannuation/retirement	Not applicable	Upon submission of claim form and its authorization by PAO, payable as on date of superannuation/retirement.
Final withdrawal amount (maximum 60% of IC or BC, whichever is lower)	Upon submission of claim form and its authorization by PAO, payable as on date of superannuation/retirement.	Not applicable	Upon submission of claim form and its authorization by PAO, payable as on date of superannuation/retirement.
Monthly Admissible Payout	Upon submission of claim form and its authorization by PAO, payable immediately after date of superannuation/retirement under FR 56 (j). In case of voluntary retirement payable from the deemed date of superannuation.	Upon submission of claim form and its authorization by PAO, Monthly Family Pay-out (60 % of monthly payout to subscriber), payable immediately after demise of subscriber. Adjustment of excess monthly top up paid for subscriber upto the date of commencement of family payout, if any, shall be made	Upon submission of claim form and its authorization by PAO, Monthly Family Pay-out (60 % of monthly payout payable to subscriber), payable immediately after demise of subscriber. Arrears upto date of commencement of Family Payout (including arrears of monthly payout payable to subscriber)
Excess, if any, of Individual Corpus vis-a-vis Benchmark Corpus	Upon submission of claim form and its authorization by PAO, payable as on date of superannuation /retirement.	Not applicable	Upon submission of claim form and its authorization by PAO, payable as on date of superannuation /retirement.

Generic Process followed in processing and release of UPS benefits

1. Submission of claim form by Subscriber/legally wedded spouse as on date of superannuation/retirement of subscriber
2. Certification of employee's Pay and Qualifying service by DDO based on certification by HOO
3. Determination of IC and BC - Generated in the CRA system based on the subscriber data available in CRA system.
4. Up to 31.03.2025, NPS Tier-I balance equals BC, if invested in 'Default Option' and no partial withdrawals or voluntary contributions are made.
5. If employee has exercised choice of PF/Investment after 01.04.2019, BC, will be calculated as if the contributions in PRAN were made under NPS default pattern. In such a case if the IC is less than BC, proportionate payout would be admissible.
6. Calculation of Lumpsum based on last pay and completed 6 months of service.
7. Calculation of Assured Payout based last 12 months Average Basic Pay and qualifying months divided by 300. If resultant is less than 10,000 the same should be ignored and considered as 10,000. Thereafter, IC/BC to be applied for deriving admissible payout.
8. Calculation of Admissible Payout based on percentage of corpus withdrawn from NPS Tier-I after superannuation and reduction of assured payout by the same percentage of withdrawals made after superannuation.
9. Replenishing the current value of amount withdrawn from NPS Tier-I after superannuation to be eligible for higher Admissible Payout or Assured Payout.
10. Calculation of DR on admissible payout
11. Calculation of top up amount based on calculated payout (assured or admissible) reduced by the representative annuity amount derived from corpus annuitized with the representative annuity rate declared by Authority.
12. Calculation of arrears for lumpsum and top up and calculation of simple interest on arrears at PPF applicable rates upto the previous month of submission of claim forms.
13. UPS Order issuance by PAO to NPS Trust and employee
14. Release of payments by NPS Trust to employees

Details of UPS Payout Order

- The benefits payable to a UPS Subscriber will be recorded by the respective PAO in a **UPS Payout Order** as provided in Form B1, B2, B3, B4, B5 or B6(as applicable), and will be sent to the National Pension System Trust through CRA system for authorisation of release of benefits.
- A copy of such UPS Payout Order will also be sent to the UPS Subscriber or the legally wedded spouse as on date of superannuation/retirement (as applicable).
- The UPS Payout Order shall include the following details:
 - ❖ details of UPS Subscriber including particulars of legally wedded spouse as on date of superannuation/retirement of such subscriber as appearing in the service records
 - ❖ the period of qualifying service determined by the Head of Office,
 - ❖ Details of joint bank account of the UPS Subscriber and legally wedded spouse as on date of superannuation/retirement;
 - ❖ final withdrawal percentage (up to a max 60%) of IC or BC whichever is lower.
 - ❖ Top-up amount (Monthly family pay-out - 60 % of top-up amount payable to subscriber)
- **Details of benefits applicable under UPS lumpsum payment;**
 - ❖ value of individual corpus and benchmark corpus as computed by the CRA in its system;
 - ❖ assured payout
 - ❖ admissible payout;
 - ❖ family payout;
 - ❖ applicable dearness relief.
- the date of commencement of admissible payout to subscriber; and
- such other details as may be determined for facilitating payments.

<u>Sr No.</u>	<u>Grounds for Rejection</u>	<u>Sr No.</u>	<u>Grounds for Rejection</u>
1.	Joint Account Non-Compliance Joint account details missing for married subscribers	5.	Service Date Discrepancy - Qualifying service date before joining date - Qualifying Service uploaded without proof
2.	Dearness Allowance (DA) Issues - DA entered as percentage instead of amount - Incorrect/higher DA percentage without documentary proof	6.	Bank Account Mismatch - Discrepancy between Form and cancelled cheque/bank proof - Name Mismatch in KYC details, PRAN Details and Bank Details
3.	KYC Documentation Errors - Address mismatch between KYC and Form B2 - Discrepant address entry in CRA system for offline cases	7.	Unclear or Incomplete Document Uploads - Blurred/merged joint photos - Illegible specimen signature - Incomplete KYC (e.g., one side of Aadhaar) - Blurred/cropped bank documents - Only partial Form B2 uploaded
4.	Employment Details Inadequate - Missing document with DoJ or length of service - Incomplete/unsigned Form B2 uploaded - Irrelevant documents (ID cards, offer letters) uploaded		

NPS Vs. UPS, an indicative tabulation

Parameter	National Pension System(NPS)	Unified Pension Scheme (UPS)
Eligible employees	Central Govt. employees wef 01.01.2004	- Central Govt. (new joiner 01.04.25) - Existing NPS subscriber of Central Government and - NPS Retirees upto 31.03.2025
Employee Choice	-Mandatory (upto 31 st March 2025) -Choice between NPS and UPS	Choice between NPS and UPS to be exercised
Contribution to PRAN	10% employee +14% employer of Basic + DA	10% employee +10% Government (Basic + DA)
Pool Corpus	NA	- Contribution of 8.5% of Basic + DA - Transfer of IC at superannuation
Choice of Pension Fund	YES (Once in a year)	SAME as NPS
Choice of Investments Pattern	YES (Two times in a year)	SAME as NPS
Partial withdrawal	YES (after 3 years, max. 3 times. 25% of self)	SAME as NPS
Voluntary contribution	YES	YES
Taxation	EEE status	Tax exemption as available to NPS (as per CBDT OM Dated 02.07.2025)

NPS Vs. UPS, an indicative tabulation

Parameter	National Pension System(NPS)	Unified Pension Scheme (UPS)
Lumpsum Payment	NO	1/10 th of (last Basic +DA) for each completed 6 months of service
Assured Payout Amount	NO - Based on accumulated corpus (40% mandatory annuity purchase)	YES - 50% average of last 12 months Basic Pay subject to completion of 25 years of service and IC=BC and no final withdrawal.
Minimum Payout	NO	Rs 10,000 + DR subject to 10 years of service and IC=BC
Dearness Relief on Payout	NO	YES.
Lumpsum/final Withdrawal at superannuation	Yes - up to 60% of the total corpus	YES, up to 60% of individual corpus with reduction in payout
Death of employee (receiving payout)	Depends on annuity plan purchased	Spouse will receive 60% of payout received by employee
In Service - Death/Invalidation of Employee	OPS benefit with return of employee contribution and growth or NPS Benefit	OPS benefit with return of employee contribution and growth
Annual Life Certificate	Yes - taken by ASPs from subscribers	YES - to be submitted in system (CRA)

NPS Vs. UPS, an indicative tabulation

Parameter	National Pension System(NPS)	Unified Pension Scheme (UPS)
Lumpsum Payment	NO	1/10 th of (last Basic +DA) for each completed 6 months of service
Assured Payout Amount	NO - Based on accumulated corpus (40% mandatory annuity purchase)	YES - 50% average of last 12 months Basic Pay subject to completion of 25 years of service and IC=BC and no final withdrawal.
Minimum Payout	NO	Rs 10,000 + DR subject to 10 years of service and IC=BC
Dearness Relief on Payout	NO	YES.
Lumpsum/final Withdrawal at superannuation	Yes - up to 60% of the total corpus	YES, up to 60% of individual corpus with reduction in payout
Death of employee (receiving payout)	Depends on annuity plan purchased	Spouse will receive 60% of payout received by employee
In Service - Death/Invalidation of Employee	OPS benefit with return of employee contribution and growth or NPS Benefit	OPS benefit with return of employee contribution and growth
Annual Life Certificate	Yes - taken by ASPs from subscribers	YES - to be submitted in system (CRA)

Weblinks of Important Documents of UPS

S. No.	Important Documents on Unified Pension Scheme (UPS)	Weblinks
1	Government of India Notification on UPS (Website of Ministry of Finance)	https://financialservices.gov.in/beta/sites/default/files/2025-02/Gazette_Notification.pdf
2	PFRDA (Operationalization of UPS as an Option under NPS) Regulations, 2025 (Website of PFRDA)	https://www.pfrda.org.in/MyAuth/Admin/showimg.cshtml?ID=3484
3	UPS Calculator (Website of NPS Trust)	https://npstrust.org.in/ups-calculator
4	FAQs on UPS (Website of PFRDA)	https://pfrda.org.in/index1.cshtml?lsid=2441
5	Forms (Online & Offline) and SOPs under UPS (Website of CRA)	https://enps.nsdl.com/eNPS/UPSONlineMigration.html www.npscra.nsdl.co.in/ups.php

Social Media Weblinks of Important Videos on UPS- Pls Follow

S. No.	Important Videos on Unified Pension Scheme (UPS)	Weblinks
1	Instagram	https://x.com/PFRDAOfficial/status/1933466227843678382
2	Linkedin	https://www.linkedin.com/feed/update/urn:li:activity:7339232162077974529
3	Facebook	https://www.facebook.com/share/p/1Af9hfuEpf/
4	YouTube	1 minute video on UPS: https://youtu.be/vNipWpflPZc?si=e1nJZriadJxMlo01 https://www.youtube.com/watch?v=n0lthWXnu0w

Thank You

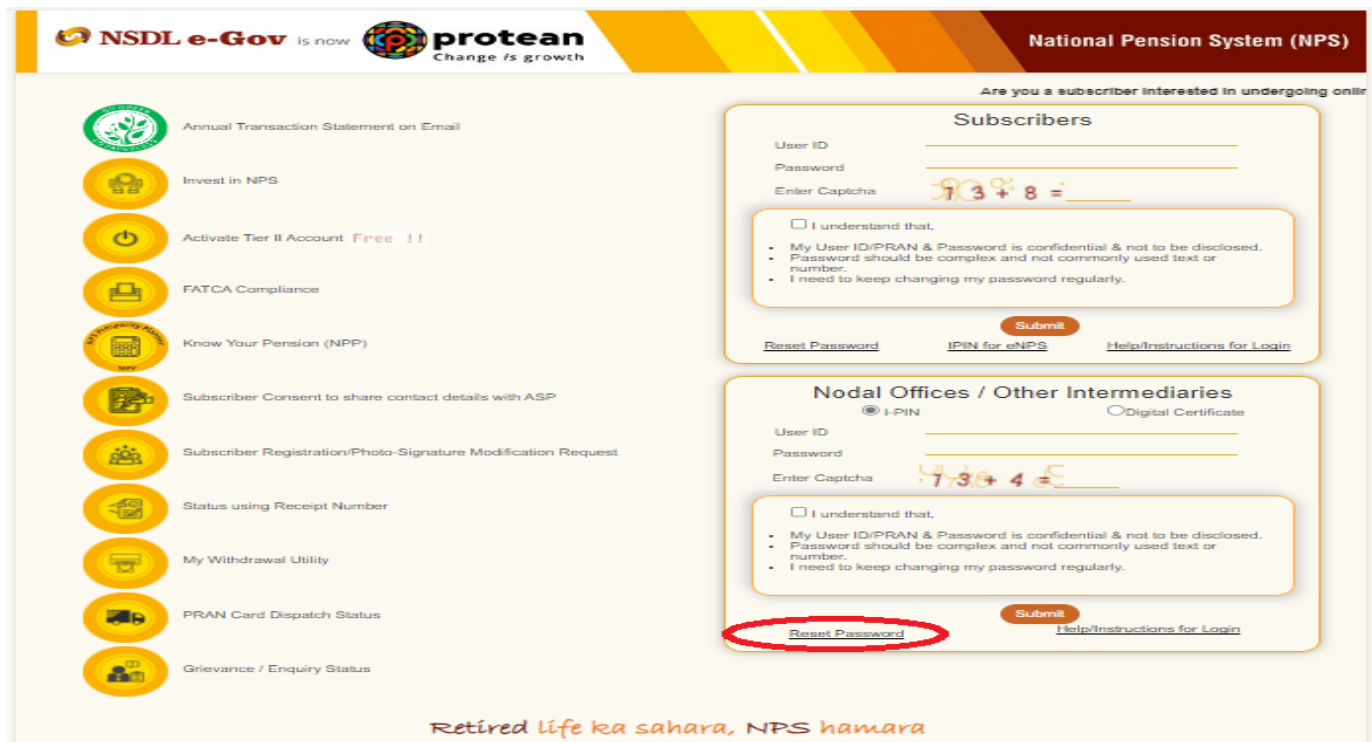
धन्यवाद!

DDO Login and Aadhaar Mapping

Instant Reset of IPIN for DDO

Password Reset Process

The DDOs are required to access CRA website (www.cra-nsdl.com) and click on the hyperlink “Reset Password” on home page to generate instant I-PIN.



The screenshot displays the NSDL e-Gov website interface, which is now branded with the Protean logo and tagline "Change is growth". The header includes the "National Pension System (NPS)" title and a question: "Are you a subscriber interested in undergoing online?".

On the left, a vertical menu lists various services, including "Annual Transaction Statement on Email", "Invest in NPS", "Activate Tier II Account Free !!", "FATCA Compliance", "Know Your Pension (NPP)", "Subscriber Consent to share contact details with ASP", "Subscriber Registration/Photo-Signature Modification Request", "Status using Receipt Number", "My Withdrawal Utility", "PRAN Card Dispatch Status", and "Grievance / Enquiry Status".

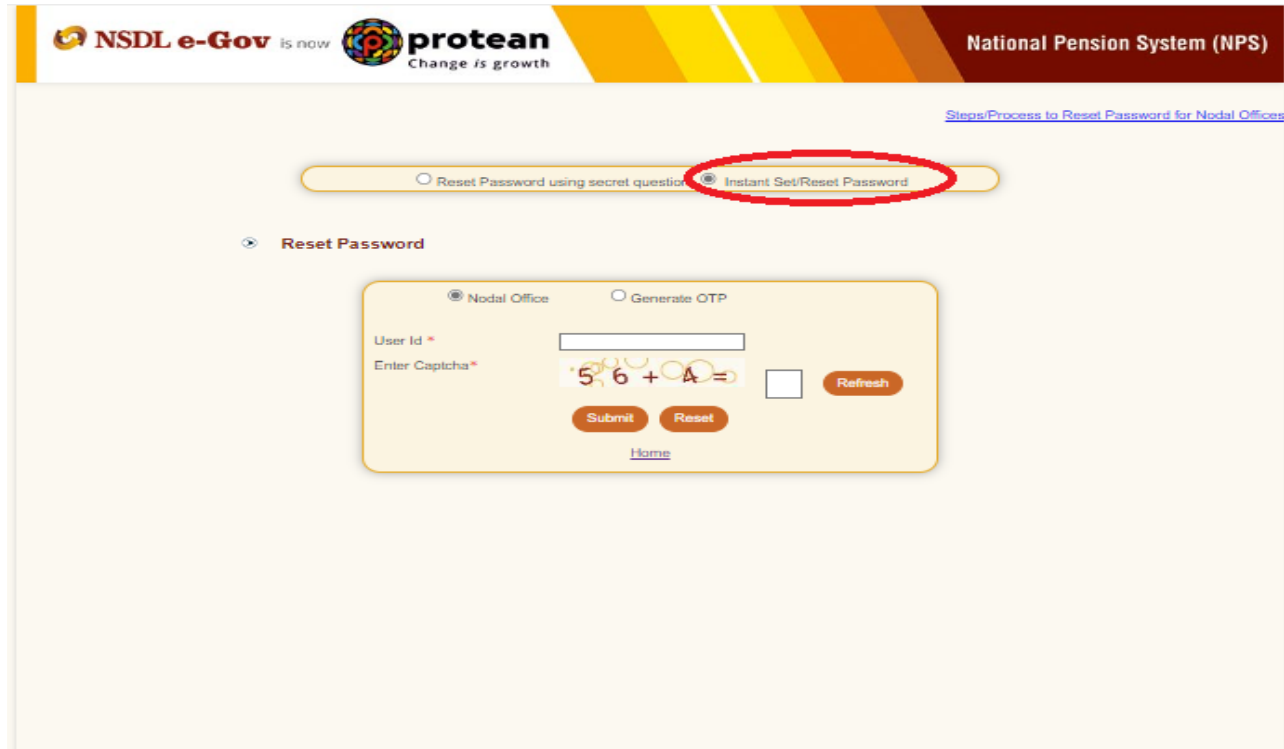
The main content area is divided into two sections:

- Subscribers:** This section contains a form for logging in with a "User ID", "Password", and "Enter Captcha" (73 + 8 =). Below the form is a checkbox for "I understand that..." followed by three bullet points regarding confidentiality and password complexity. A "Submit" button is present, along with links for "Reset Password", "IPIN for eNPS", and "Help/Instructions for Login".
- Nodal Offices / Other Intermediaries:** This section includes a radio button selection for "I-PIN" (selected) or "Digital Certificate". It features a similar login form with "User ID", "Password", and "Enter Captcha" (73 + 4 =). Below the form is a checkbox for "I understand that..." followed by three bullet points regarding confidentiality and password complexity. A "Submit" button is present, along with links for "Reset Password" and "Help/Instructions for Login".

The "Reset Password" link in the Nodal Offices section is circled in red. At the bottom of the page, the slogan "Retired Life ka sahara, NPS hamara" is displayed.

Password Reset Process

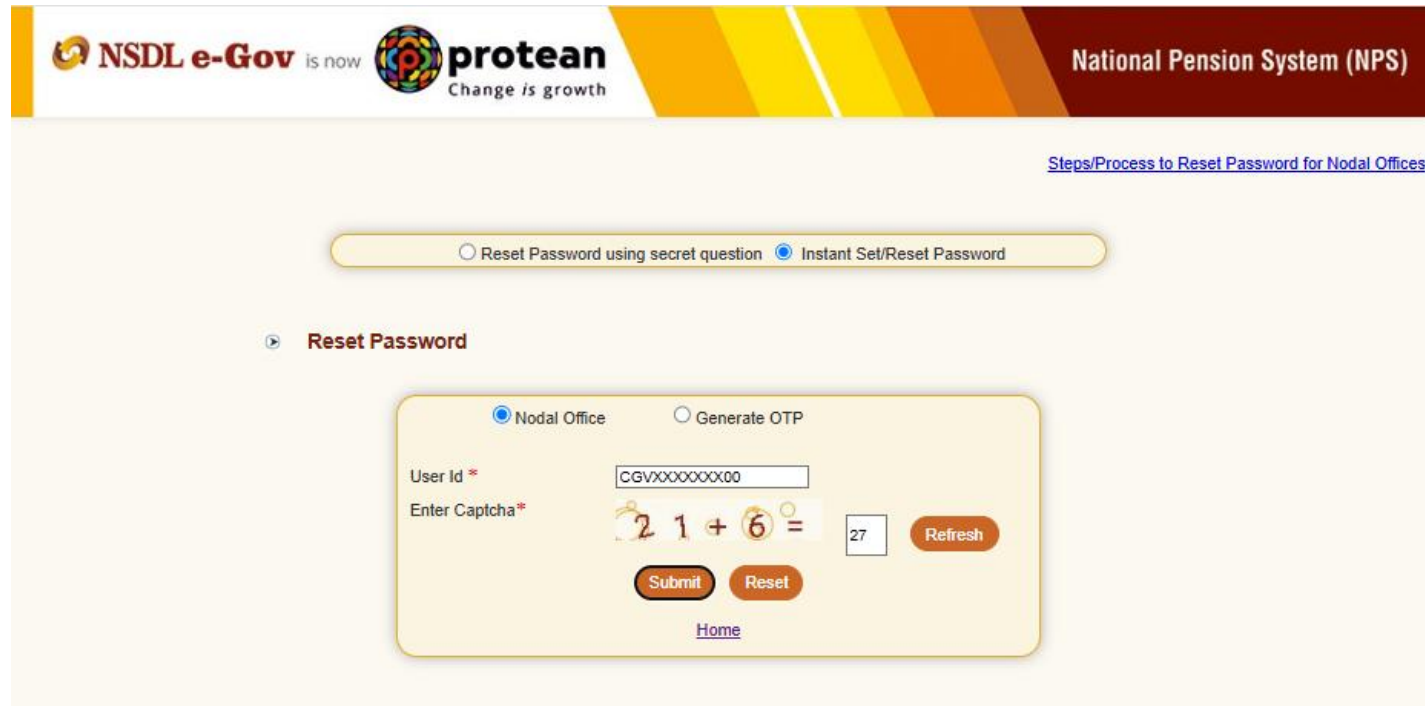
The User is required to select 'Instant Reset I-PIN' option as shown below



The screenshot displays the NSDL e-Gov Protean National Pension System (NPS) interface. At the top, the header includes the NSDL e-Gov logo, the Protean logo with the tagline 'Change is growth', and the text 'National Pension System (NPS)'. A link for 'Steps/Process to Reset Password for Nodal Officer' is visible on the right. Below the header, there are two radio button options: 'Reset Password using secret question' and 'Instant Set/Reset Password'. The 'Instant Set/Reset Password' option is selected and circled in red. Underneath, the 'Reset Password' section is active, showing two radio buttons: 'Nodal Office' (selected) and 'Generate OTP'. The 'Nodal Office' section contains a 'User Id' input field, a 'Enter Captcha' field with a captcha image showing '5 6 + A =', a 'Refresh' button, and 'Submit' and 'Reset' buttons. A 'Home' link is located at the bottom of the form.

Password Reset Process

The User is then required to provide the DDO Registration number followed by two zeros (e.g. if DDO Reg is 'ABC012345D' then the User ID would be 'ABC012345D00') and click on 'submit'.

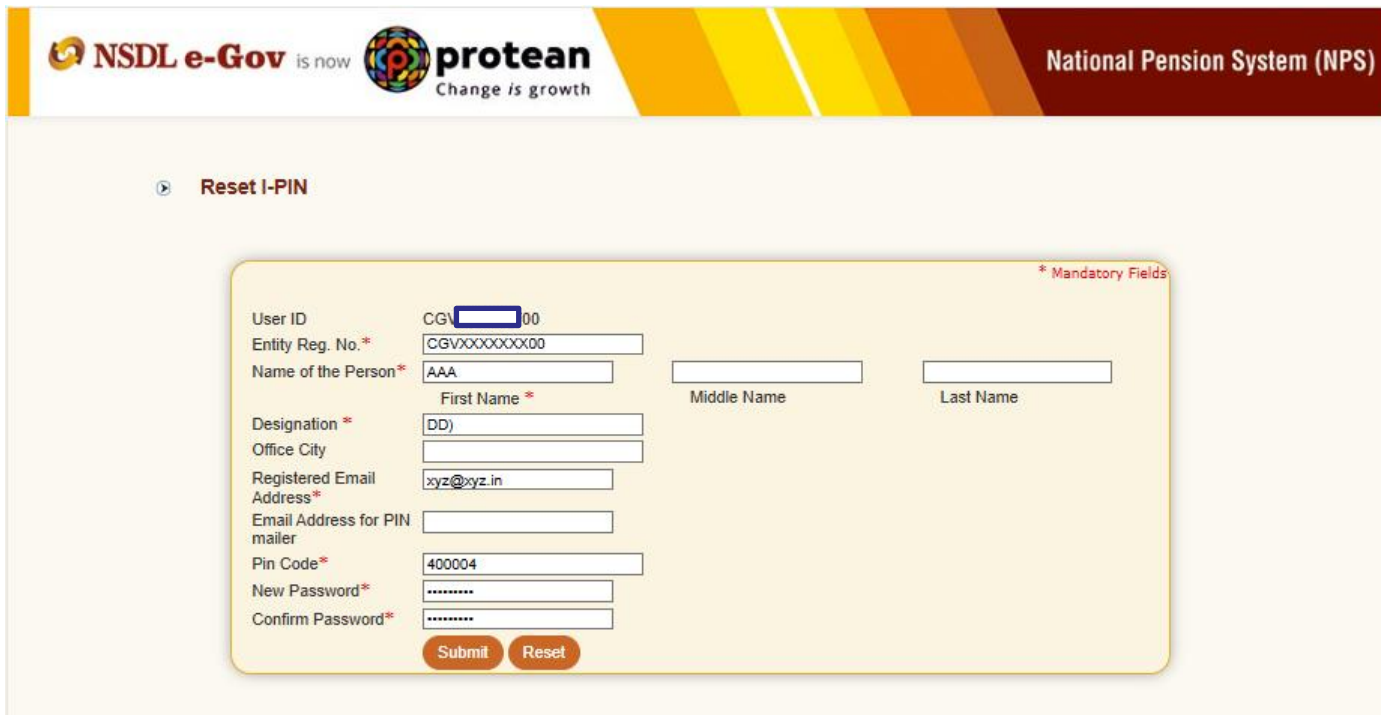


The screenshot shows the NSDL e-Gov Protean National Pension System (NPS) interface. At the top, there is a header with the NSDL e-Gov logo, the Protean logo, and the text "National Pension System (NPS)". Below the header, there is a link: [Steps/Process to Reset Password for Nodal Offices](#). The main content area has two radio buttons: "Reset Password using secret question" and "Instant Set/Reset Password". The "Instant Set/Reset Password" option is selected. Below this, there is a section titled "Reset Password" with a play button icon. Inside this section, there are two radio buttons: "Nodal Office" (selected) and "Generate OTP". Below these, there is a form with the following fields and buttons:

- User Id ***: A text input field containing "CGVXXXXXXXX00".
- Enter Captcha ***: A captcha image showing "2 1 + 6 =" and a text input field containing "27".
- Buttons**: "Submit", "Reset", and "Refresh".
- Link**: [Home](#).

Password Reset Process

On submission of User ID, the User is required to provide some basic information like DDO registration number, name of the person, designation, etc.



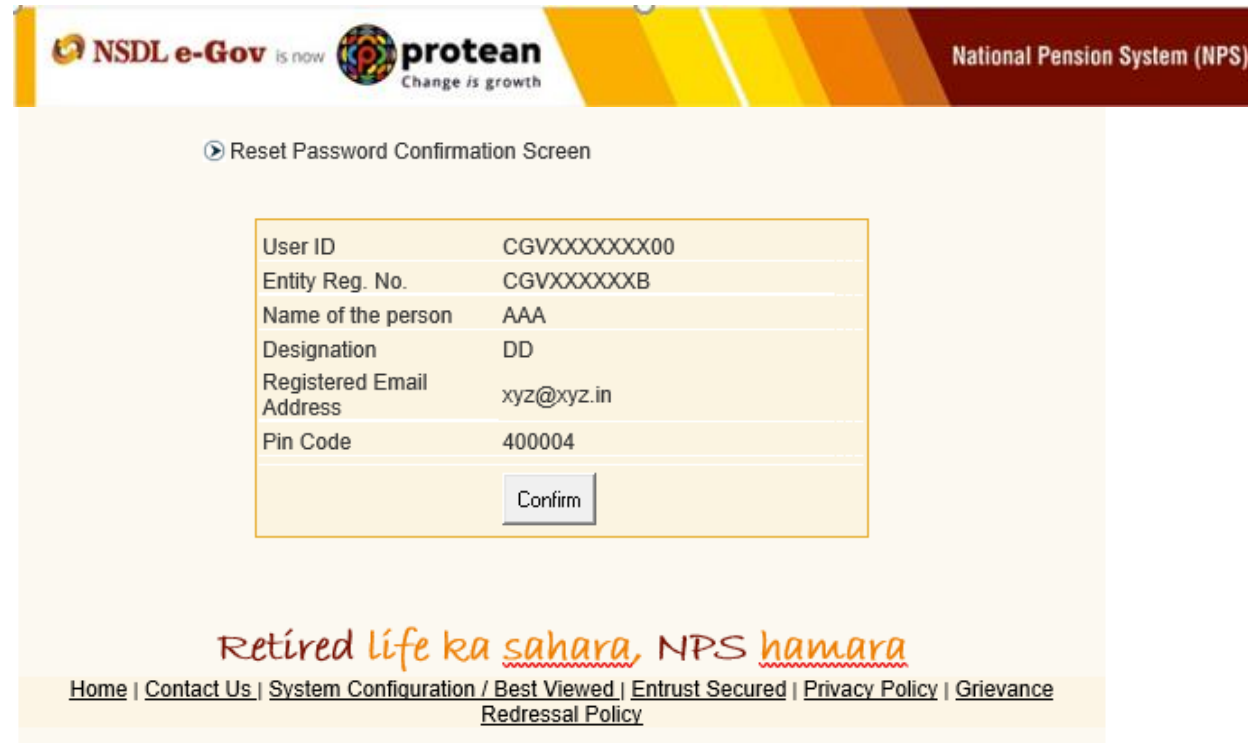
The screenshot shows the 'Reset I-PIN' form on the NSDL e-Gov Protean National Pension System (NPS) portal. The form is titled 'Reset I-PIN' and includes a header with the NSDL e-Gov logo, the Protean logo, and the text 'National Pension System (NPS)'. A red asterisk indicates mandatory fields. The form fields are as follows:

* Mandatory Fields	
User ID	CGV[]00
Entity Reg. No.*	CGVXXXXXXXX00
Name of the Person*	AAA
First Name *	
Middle Name	
Last Name	
Designation *	DD)
Office City	
Registered Email Address*	xyz@xyz.in
Email Address for PIN mailer	
Pin Code*	400004
New Password*	*****
Confirm Password*	*****

At the bottom of the form, there are two buttons: 'Submit' and 'Reset'.

Password Reset Process

After submission of the details, CRA system will display a confirmation screen which the User is required to confirm.



The screenshot shows the 'Reset Password Confirmation Screen' of the NSDL e-Gov Protean National Pension System (NPS). The header includes the NSDL e-Gov logo, the Protean logo, and the text 'National Pension System (NPS)'. The main content area displays a table with user details and a 'Confirm' button.

User ID	CGVXXXXXX00
Entity Reg. No.	CGVXXXXXB
Name of the person	AAA
Designation	DD
Registered Email Address	xyz@xyz.in
Pin Code	400004

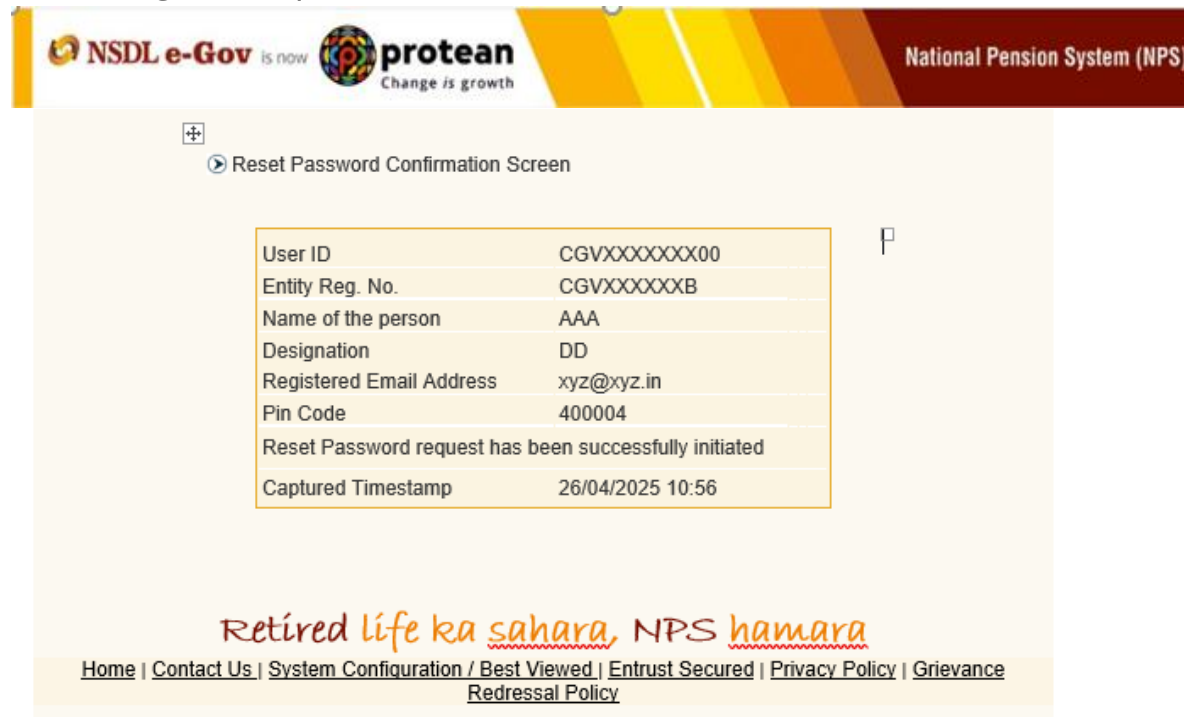
[Confirm](#)

Retired life ka sahara, NPS hamara

[Home](#) | [Contact Us](#) | [System Configuration](#) / [Best Viewed](#) | [Entrust Secured](#) | [Privacy Policy](#) | [Grievance Redressal Policy](#)

Password Reset Process

Once the request is confirmed, an Acknowledgement number is generated. The print of the Acknowledgement needs to be taken and the same needs to be submitted to the associated Nodal Office for authorizing the request of reset of IPIN.



The screenshot shows the 'Reset Password Confirmation Screen' of the NSDL e-Gov Protean National Pension System (NPS). The header includes the NSDL e-Gov logo, the Protean logo with the tagline 'Change is growth', and the text 'National Pension System (NPS)'. The main content area displays a confirmation table with the following details:

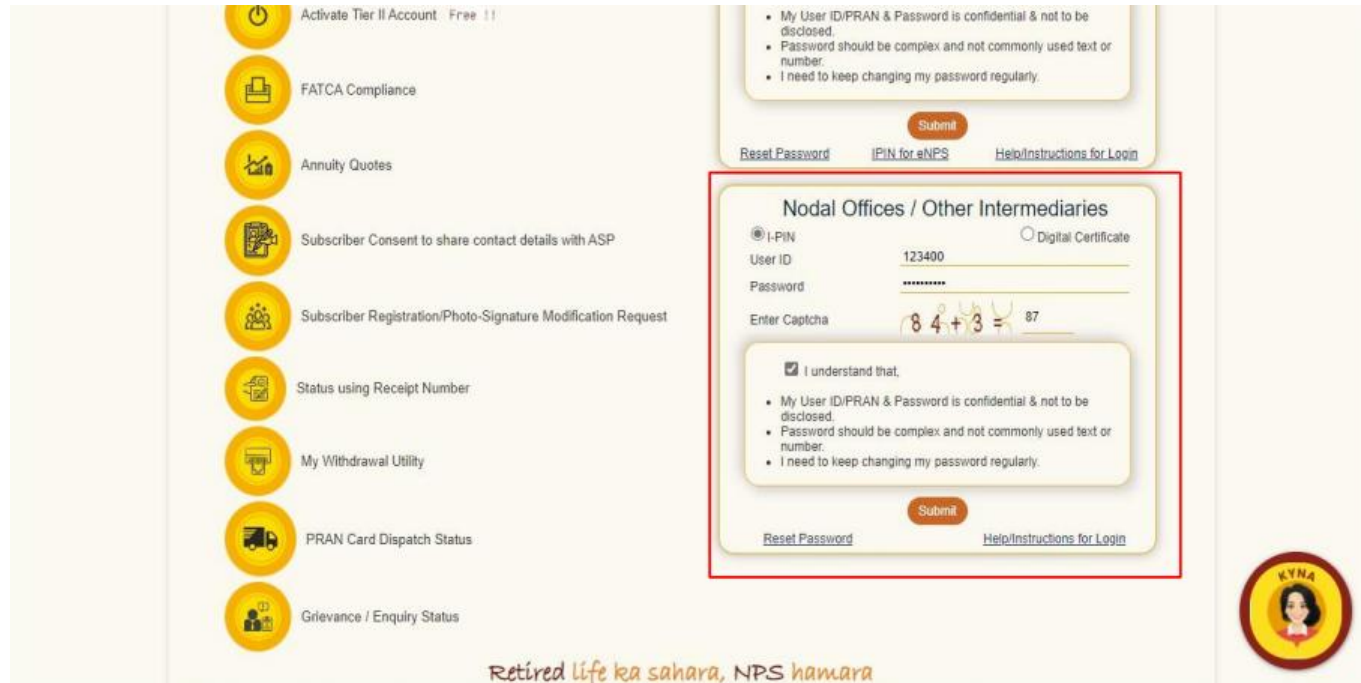
User ID	CGVXXXXXXXX00
Entity Reg. No.	CGVXXXXXXB
Name of the person	AAA
Designation	DD
Registered Email Address	xyz@xyz.in
Pin Code	400004
Reset Password request has been successfully initiated	
Captured Timestamp	26/04/2025 10:56

Below the table, the slogan 'Retired life ka sahara, NPS hamara' is displayed in a stylized font. At the bottom, a navigation bar contains links: Home, Contact Us, System Configuration, Best Viewed, Entrust Secured, Privacy Policy, Grievance Redressal Policy.

Aadhaar Linking for DDO

Aadhaar Linking Process

The DDOs are required to login into CRA website (www.cra-nsdl.com) with existing User ID and Password and enter Captcha and Submit.



The screenshot shows the CRA website interface. On the left is a vertical menu with icons and labels: 'Activate Tier II Account Free !!', 'FATCA Compliance', 'Annuity Quotes', 'Subscriber Consent to share contact details with ASP', 'Subscriber Registration/Photo-Signature Modification Request', 'Status using Receipt Number', 'My Withdrawal Utility', 'PRAN Card Dispatch Status', and 'Grievance / Enquiry Status'. The main content area has a top section with a disclaimer and a 'Submit' button. Below this is a login section for 'Nodal Offices / Other Intermediaries' with radio buttons for 'I-PIN' (selected) and 'Digital Certificate'. It includes fields for 'User ID' (123400), 'Password' (masked), and 'Enter Captcha' (84 + 3 = 87). A checkbox 'I understand that,' is checked, followed by another disclaimer and a 'Submit' button. Links for 'Reset Password' and 'Help/Instructions for Login' are present. The footer features the tagline 'Retired life ka sahara, NPS hamara' and a KYNA logo.

Activate Tier II Account Free !!

FATCA Compliance

Annuity Quotes

Subscriber Consent to share contact details with ASP

Subscriber Registration/Photo-Signature Modification Request

Status using Receipt Number

My Withdrawal Utility

PRAN Card Dispatch Status

Grievance / Enquiry Status

My User ID/PRAN & Password is confidential & not to be disclosed.
Password should be complex and not commonly used text or number.
I need to keep changing my password regularly.

Submit

Reset Password IPIN for aNPS Help/Instructions for Login

Nodal Offices / Other Intermediaries

☒ I-PIN ☐ Digital Certificate

User ID 123400

Password *****

Enter Captcha 84 + 3 = 87

☒ I understand that,
My User ID/PRAN & Password is confidential & not to be disclosed.
Password should be complex and not commonly used text or number.
I need to keep changing my password regularly.

Submit

Reset Password Help/Instructions for Login

Retired life ka sahara, NPS hamara

KYNA

Aadhaar Linking Process

The CRA System shall prompt for the Aadhaar number as displayed below. The User will enter the Aadhaar number, check the declaration box and click on submit.

Kindly share below Aadhaar details

User ID:

Aadhaar Number

☒ I hereby understand/authorize Protean eGov Technologies Ltd as CRA to

1. Use my Aadhaar details for National Pension System (NPS) and authenticate my identity through the Aadhaar Authentication system (Aadhaar based e-KYC services of UIDAI) in accordance with the provisions of the Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016 and the allied rules and regulations notified thereunder.
2. Use my Demographic details (Name, Gender and Date of Birth) and OTP for authenticating my identity through the Aadhaar Authentication system for obtaining my e-KYC through Aadhaar based e-KYC services of UIDAI.
3. I understand that the Aadhaar details (physical and / or digital, as the case maybe) submitted for availing services under NPS will be maintained in NPS till the time the account/User ID is not inactive in NPS or the timeframe decided by PFRDA, the regulator of NPS, whichever is later.

Aadhaar Linking Process

System will validate the Aadhaar number and ask for additional details (in case the same Aadhaar is not linked to the same User ID) as displayed below

Enter Aadhaar Details

Aadhaar Number

Name

Date of Birth 
(dd/mm/yyyy)

Mobile Number +91

Gender

Document Type

Upload document : No file chosen

Note :Kindly provide details as per Aadhaar records.
All fields are mandatory.
Document upload is mandatory. File should be between 2 KB and 5 MB.
Allowed file type is jpg, jpeg and pdf.

Aadhaar Linking Process

The User shall enter the Name, Date of Birth, Mobile Number and Gender as recorded in Aadhaar. It is mandatory to upload at least one or all of the following documents (as per the requirement of the approving office) with maximum size of 5MB.

- Appointment letter
- Authority letter
- Identity Card

On submission of details, an OTP shall be delivered to Aadhaar registered mobile number and the user needs to enter the OTP as displayed below



Kindly share below Aadhaar details

User ID

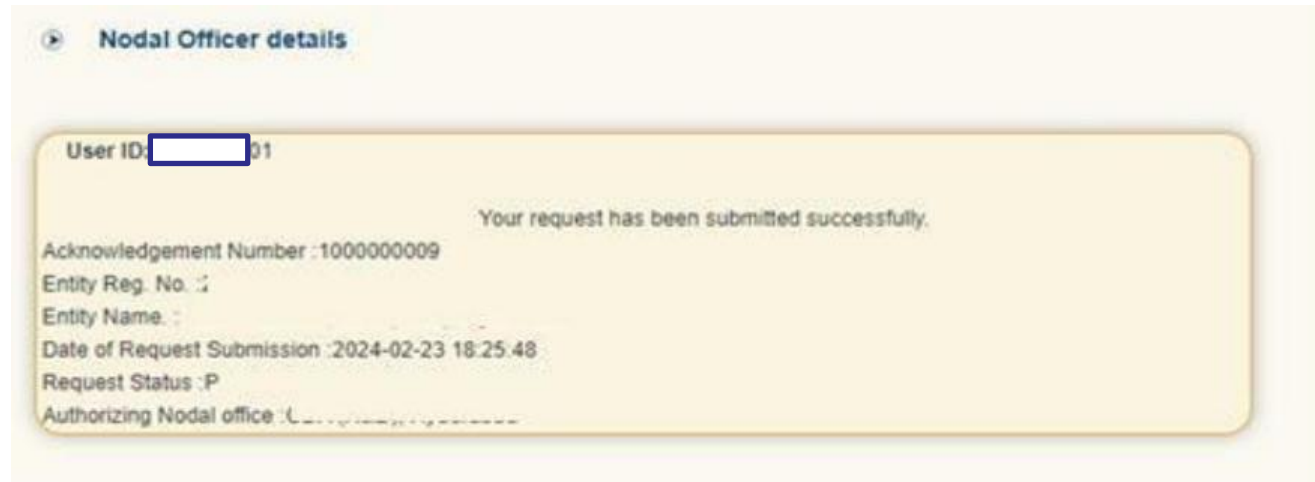
Aadhaar Number XXXXXXXX2936

Enter OTP*

Note: OTP will be sent on Aadhaar Registered Mobile Number

Aadhaar Linking Process

On submission of OTP and successful data verification, Acknowledgement number shall be generated and request shall be submitted for authorization



The screenshot shows a web interface for 'Nodal Officer details'. It features a 'User ID' field with a blue border and the value '01'. Below this, a yellow message box states 'Your request has been submitted successfully.' and lists the following details:

- Acknowledgement Number : 1000000009
- Entity Reg. No. :
- Entity Name. :
- Date of Request Submission : 2024-02-23 18:25:48
- Request Status : P
- Authorizing Nodal office : L

Once submitted the message will be displayed that “Your request has been submitted successfully”. Further, this request has to be authorized by the respective oversight office

Process of Migration to UPS

Request Initiation by Subscriber (Online Mode)

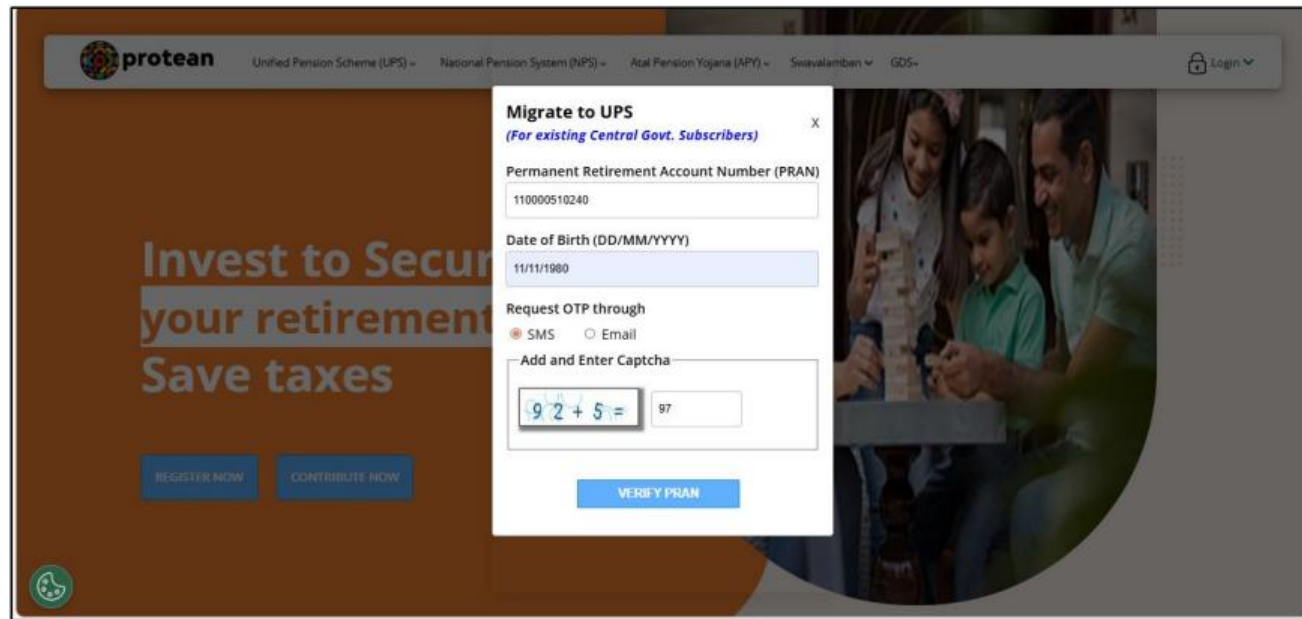
Process of Shifting to UPS

The Subscriber needs to go to the link <https://enps.nsdl.com/eNPS/NationalPensionSystem.html> and click on **NPS To UPS Migration** under the **Unified Pension Scheme** menu.



Process of Shifting to UPS

The Subscriber needs to provide his/her **PRAN** and **DOB** details and enter the captcha and click on verify PRAN.

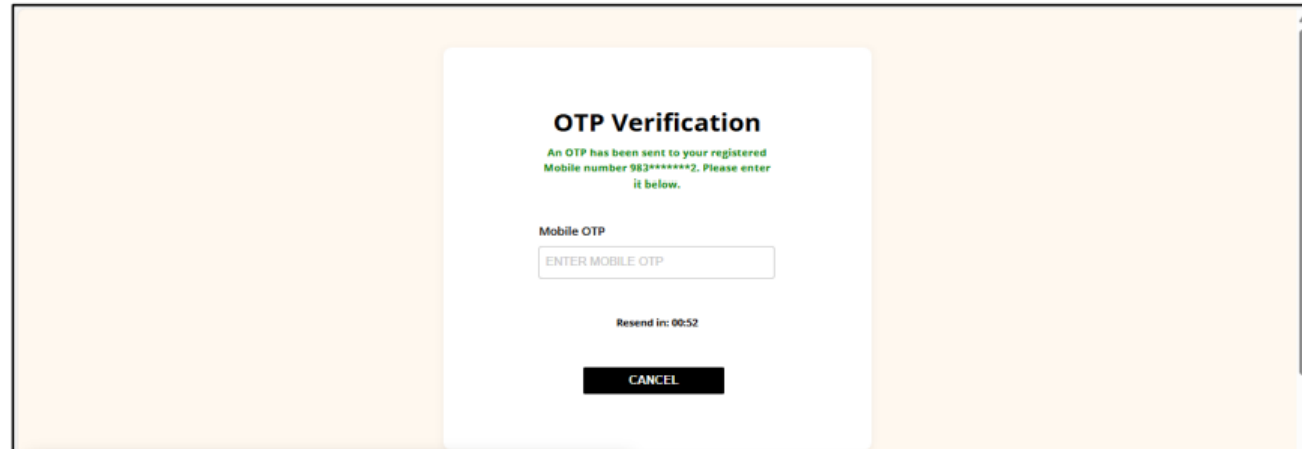


The screenshot displays the Protean website interface. At the top, the Protean logo and navigation links for various pension schemes (UPS, NPS, APY, Swavalamban, GDS) are visible. A 'Login' button is in the top right corner. The main banner features the text 'Invest to Secure your retirement' and 'Save taxes', with 'REGISTER NOW' and 'CONTRIBUTE NOW' buttons. A modal window titled 'Migrate to UPS (For existing Central Govt. Subscribers)' is open. It contains the following fields and options:

- Permanent Retirement Account Number (PRAN):** 110000510240
- Date of Birth (DD/MM/YYYY):** 11/11/1980
- Request OTP through:** ☒ SMS ☐ Email
- Add and Enter Captcha:** A captcha image showing '9 2 + 5 =' and an input field containing '97'.
- VERIFY PRAN** button at the bottom.

Process of Shifting to UPS

A One-time password (OTP) will be sent on either mobile number or Email ID of the Subscriber, which has been registered in CRA. The Subscriber will be required to enter the OTP in the given box.



The screenshot shows a web interface for OTP verification. It features a central white card on a light orange background. The card has the title "OTP Verification" in bold. Below the title, a message states: "An OTP has been sent to your registered Mobile number 982*****2. Please enter it below." There is a text input field labeled "Mobile OTP" with the placeholder text "ENTER MOBILE OTP". Below the input field, a timer indicates "Resend in: 00:52". At the bottom of the card is a black button with the text "CANCEL".

Process of Shifting to UPS

On submission of OTP, declaration to be provided by Subscriber and click on “Proceed to e-Sign” option.

NPS to UPS Migration Declaration

I, **Dileep Rajendra Mahato** Son/Daughter of Mr./Mrs. **ABCD** being a subscriber of NPS as on 01/04/2025 with permanent retirement account number (PRAN) **110197055609**, having read and fully understood the provisions of Unified Pension Scheme (UPS) as notified by Central Government vide notification F. No. FX-1/3/2024-PR, dated 24/01/2025 and PFRDA (Operationalisation of Unified Pension Scheme under National Pension System) Regulations, 2025 as amended from time to time, and being eligible to opt for Unified Pension Scheme, do hereby exercise the option to be covered under Unified Pension Scheme (UPS).

Further, I hereby acknowledge that this option exercised by me shall be final and irrevocable.

I authorize the CRA, NPS Trust or any other entity connected with UPS to collect and share data / details of my necessary personal information for the purpose of the said scheme regulated under the PFRDA Act, 2013 and the relevant regulations notified thereunder.

Date: **24/03/2025**
Name: **Dileep Rajendra Mahato**

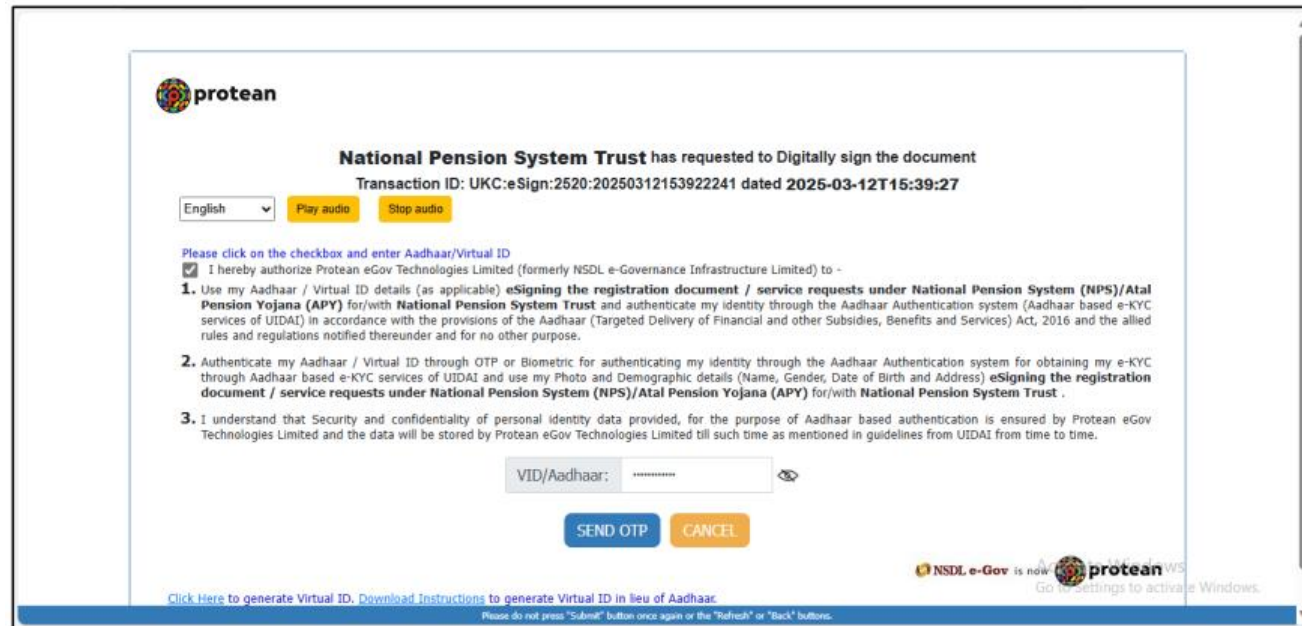
☒ I have Accepted the above mentioned NPS to UPS Migration Declaration

PROCEED TO eSIGN

Activate Windows
Go to Settings to activate Windows.

Process of Shifting to UPS

Subscriber must complete e-Sign verification by submission of Virtual Identification (VID- 16 digit no) /Aadhaar details. On entering the VID/Aadhaar details, the Subscriber needs to select the tab “send OTP”.



The screenshot shows a web interface for the National Pension System Trust. At the top, the Protean logo is visible. The main heading states: "National Pension System Trust has requested to Digitally sign the document". Below this, the Transaction ID is displayed: "UKC:eSign:2520:20250312153922241 dated 2025-03-12T15:39:27". There is a language dropdown menu set to "English" and two buttons: "Play audio" and "Stop audio". A checkbox is checked, indicating authorization of Protean eGov Technologies Limited (formerly NSDL e-Governance Infrastructure Limited). Below the checkbox, there are three numbered instructions for e-signing the document. At the bottom, there is a text input field for "VID/Aadhaar:" with a masked input (dots) and an eye icon to toggle visibility. Two buttons, "SEND OTP" and "CANCEL", are positioned below the input field. In the bottom right corner, there is a logo for "NSDL e-Gov is now protean" and a link to "Go to Settings to activate Windows". At the very bottom, there is a small blue bar with a link to "Click Here to generate Virtual ID. Download Instructions to generate Virtual ID in lieu of Aadhaar." and a disclaimer: "Please do not press 'Submit' button once again or the 'Refresh' or 'Back' buttons."

protean

National Pension System Trust has requested to Digitally sign the document

Transaction ID: UKC:eSign:2520:20250312153922241 dated 2025-03-12T15:39:27

English Play audio Stop audio

Please click on the checkbox and enter Aadhaar/Virtual ID

☒ I hereby authorize Protean eGov Technologies Limited (formerly NSDL e-Governance Infrastructure Limited) to -

1. Use my Aadhaar / Virtual ID details (as applicable) **eSigning the registration document / service requests under National Pension System (NPS)/Atal Pension Yojana (APY) for/with National Pension System Trust** and authenticate my identity through the Aadhaar Authentication system (Aadhaar based e-KYC services of UIDAI) in accordance with the provisions of the Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016 and the allied rules and regulations notified thereunder and for no other purpose.
2. Authenticate my Aadhaar / Virtual ID through OTP or Biometric for authenticating my identity through the Aadhaar Authentication system for obtaining my e-KYC through Aadhaar based e-KYC services of UIDAI and use my Photo and Demographic details (Name, Gender, Date of Birth and Address) **eSigning the registration document / service requests under National Pension System (NPS)/Atal Pension Yojana (APY) for/with National Pension System Trust**.
3. I understand that Security and confidentiality of personal identity data provided, for the purpose of Aadhaar based authentication is ensured by Protean eGov Technologies Limited and the data will be stored by Protean eGov Technologies Limited till such time as mentioned in guidelines from UIDAI from time to time.

VID/Aadhaar: [masked input] [eye icon]

SEND OTP CANCEL

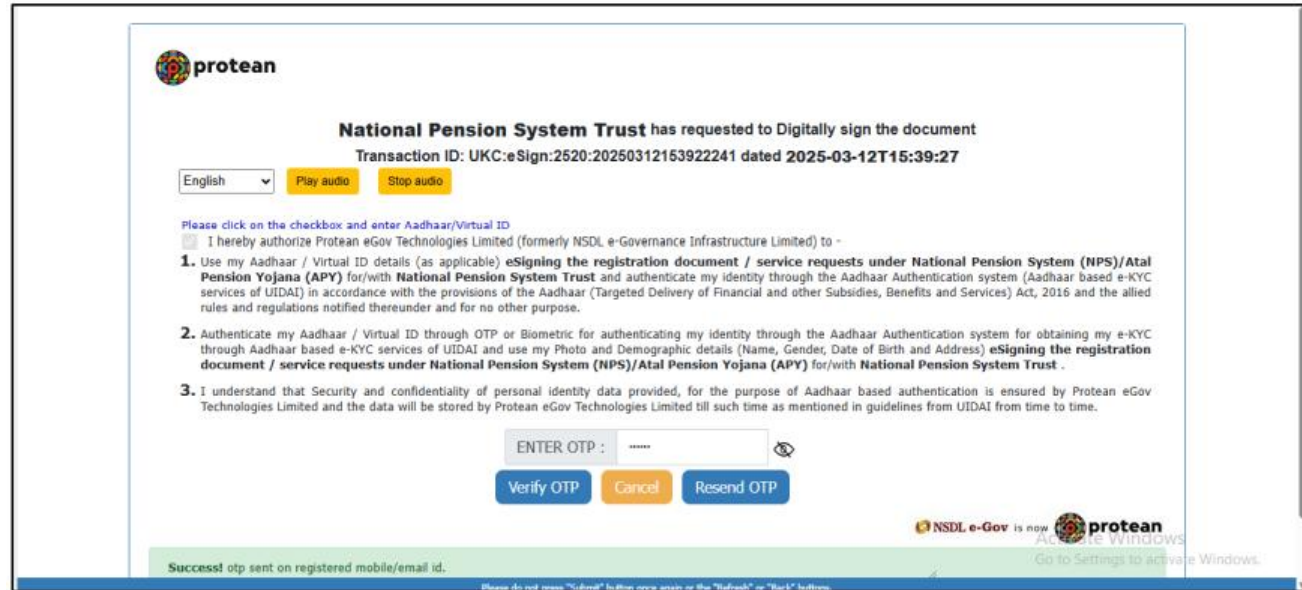
Click Here to generate Virtual ID. Download Instructions to generate Virtual ID in lieu of Aadhaar.

NSDL e-Gov is now protean Go to Settings to activate Windows.

Please do not press "Submit" button once again or the "Refresh" or "Back" buttons.

Process of Shifting to UPS

OTP will be sent to the Subscriber on his/her mobile number registered with Aadhaar. The Subscriber needs to enter OTP and click on verify OTP.



The screenshot shows a web interface for the National Pension System Trust. At the top, the Protean logo is visible. The main heading states: "National Pension System Trust has requested to Digitally sign the document". Below this, the Transaction ID is displayed: "Transaction ID: UKC:eSign:2520:20250312153922241 dated 2025-03-12T15:39:27". There is a language dropdown menu set to "English" and two buttons: "Play audio" and "Stop audio". A checkbox is present with the text: "I hereby authorize Protean eGov Technologies Limited (formerly NSDL e-Governance Infrastructure Limited) to -". Below the checkbox, there are three numbered steps: 1. Use my Aadhaar / Virtual ID details (as applicable) eSigning the registration document / service requests under National Pension System (NPS)/Atal Pension Yojana (APY) for/with National Pension System Trust and authenticate my identity through the Aadhaar Authentication system (Aadhaar based e-KYC services of UIDAI) in accordance with the provisions of the Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016 and the allied rules and regulations notified thereunder and for no other purpose. 2. Authenticate my Aadhaar / Virtual ID through OTP or Biometric for authenticating my identity through the Aadhaar Authentication system for obtaining my e-KYC through Aadhaar based e-KYC services of UIDAI and use my Photo and Demographic details (Name, Gender, Date of Birth and Address) eSigning the registration document / service requests under National Pension System (NPS)/Atal Pension Yojana (APY) for/with National Pension System Trust. 3. I understand that Security and confidentiality of personal identity data provided, for the purpose of Aadhaar based authentication is ensured by Protean eGov Technologies Limited and the data will be stored by Protean eGov Technologies Limited till such time as mentioned in guidelines from UIDAI from time to time. Below the steps, there is a field labeled "ENTER OTP :" with a text input box and a "Verify OTP" button. There are also "Cancel" and "Resend OTP" buttons. At the bottom, a green banner displays the message: "Success! otp sent on registered mobile/email id.".

protean

National Pension System Trust has requested to Digitally sign the document

Transaction ID: UKC:eSign:2520:20250312153922241 dated 2025-03-12T15:39:27

English Play audio Stop audio

Please click on the checkbox and enter Aadhaar/Virtual ID

☐ I hereby authorize Protean eGov Technologies Limited (formerly NSDL e-Governance Infrastructure Limited) to -

1. Use my Aadhaar / Virtual ID details (as applicable) **eSigning the registration document / service requests under National Pension System (NPS)/Atal Pension Yojana (APY) for/with National Pension System Trust** and authenticate my identity through the Aadhaar Authentication system (Aadhaar based e-KYC services of UIDAI) in accordance with the provisions of the Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016 and the allied rules and regulations notified thereunder and for no other purpose.
2. Authenticate my Aadhaar / Virtual ID through OTP or Biometric for authenticating my identity through the Aadhaar Authentication system for obtaining my e-KYC through Aadhaar based e-KYC services of UIDAI and use my Photo and Demographic details (Name, Gender, Date of Birth and Address) **eSigning the registration document / service requests under National Pension System (NPS)/Atal Pension Yojana (APY) for/with National Pension System Trust**.
3. I understand that Security and confidentiality of personal identity data provided, for the purpose of Aadhaar based authentication is ensured by Protean eGov Technologies Limited and the data will be stored by Protean eGov Technologies Limited till such time as mentioned in guidelines from UIDAI from time to time.

ENTER OTP :

Verify OTP Cancel Resend OTP

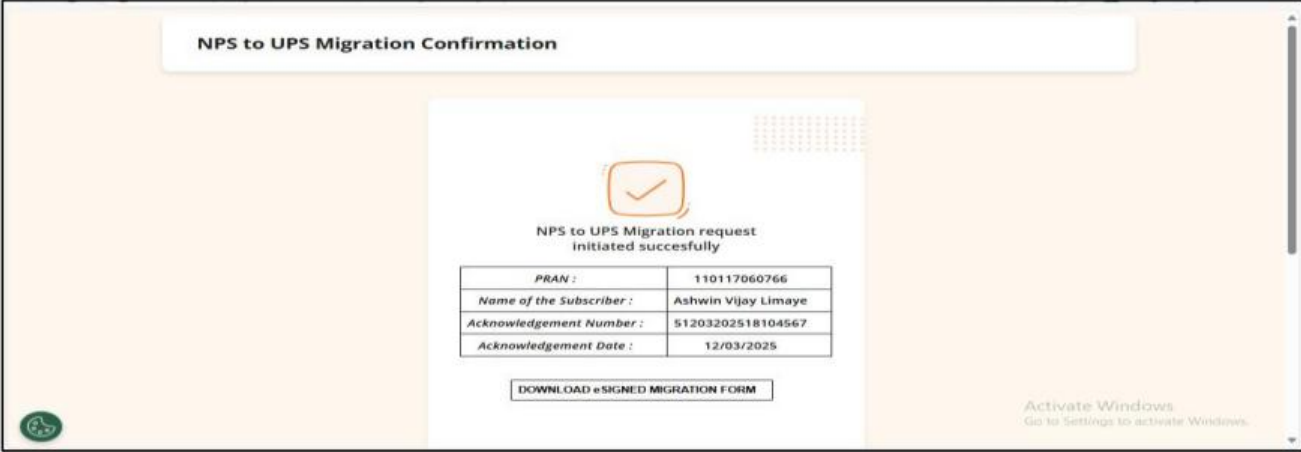
Success! otp sent on registered mobile/email id.

NSDL e-Gov is now **protean**

Go to Settings to activate Windows.

Process of Shifting to UPS

On successful verification, shifting request will get captured successfully and acknowledgement number will be generated



The screenshot shows a web interface titled "NPS to UPS Migration Confirmation". It features a central white box with a green checkmark icon and the text "NPS to UPS Migration request initiated successfully". Below this is a table with migration details. At the bottom of the white box is a button labeled "DOWNLOAD e-SIGNED MIGRATION FORM". The background is light orange with a faint QR code in the top right corner. A Windows watermark is visible in the bottom right corner.

PRAN :	110117060766
Name of the Subscriber :	Ashwin Vijay Limaye
Acknowledgement Number :	51203202518104567
Acknowledgement Date :	12/03/2025

DOWNLOAD e-SIGNED MIGRATION FORM

The Subscriber can download e-Signed Subscriber shifting form (Migration form) from NPS to UPS for future reference.

Process of Migration to UPS

Request by Subscriber (Offline Mode)

Process of Shifting to UPS (offline Mode)

Subscriber shall download and fill the [Form A2 – UPS Subscriber Migration form - Government Sector](#) and provide it to DDO for request initiation in CRA.

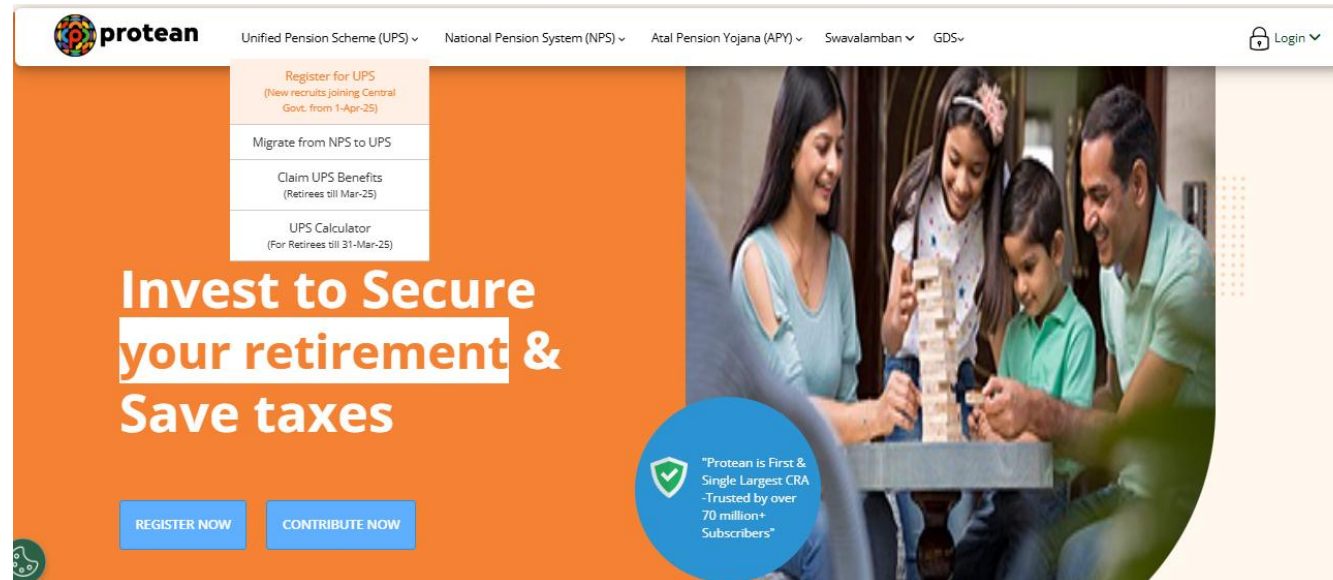
UNIFIED PENSION SCHEME (UPS) – SUBSCRIBER MIGRATION FORM - Government Sector [See Regulation 4] Exercise of Option by an eligible Central Government employee presently subscribed to National Pension System (NPS) For being covered under Unified Pension Scheme (UPS) Protean eGov Technologies Limited (formerly NSDL e- Governance Infrastructure Ltd.)									
I,..... Son/ Daughter of Mr/Mrs. being a subscriber of NPS as on 01/04/2025 with permanent retirement account number (PRAN) having read and fully understood the provisions of Unified Pension Scheme (UPS) as notified by Central Government vide notification F.No. FX-1/3/2024-PR dated 24/01/2025 and PFRDA (Operationalisation of Unified Pension Scheme under National Pension System) Regulations, 2025 as amended from time to time, and being eligible to opt for Unified Pension Scheme, do hereby exercise the option to be covered under Unified Pension Scheme (UPS). I authorize the CRA, NPS Trust or any other entity connected with UPS to collect and share data / details of my necessary personal information for the purpose of the said scheme regulated under the PFRDA Act, 2013 and the relevant regulations notified thereunder. Signature / Thumb Impression* of Applicant (*LTI in case of males and RTI in case of females to be provided. Toe impression in case no hands) Place : _____ Date <table border="1" style="display: inline-table;"><tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr></table>		D	D	M	M	Y	Y	Y	Y
D	D	M	M	Y	Y	Y	Y		
(To be filled and certified by the DDO based on Service records)									
Employment Details (At the time of exercise of UPS option)									
Employee Code/ID									
Date of commencement of qualifying service (Qualifying Service as defined in Regulation 2(k) read with Regulation 13)	<table border="1"><tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr></table>	D	D	M	M	Y	Y	Y	Y
D	D	M	M	Y	Y	Y	Y		
Current Month Basic Pay									
Non-Practicing Allowance (NPA), if applicable									
Schedule date for next increment	<table border="1"><tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr></table>	D	D	M	M	Y	Y	Y	Y
D	D	M	M	Y	Y	Y	Y		
Signature & Name of DDO									
Signature & Name of PAO									
DDO Reg. No.	PAO Reg. No.								
Date : _____ Place : _____	Date : _____ Place : _____								
Note/Instruction: - The duly signed copy of this Form shall be kept DDO in employee's service record and a copy of the same shall be provided to the employee for his record. - DDO shall input the Head of Office verified data in the Central Record Keeping System and in case of physical submission of form by the subscriber, the DDO shall upload a copy of this duly signed option form. PAO shall authorise and approve the option exercised by the subscriber in the CRA system through their login.									

Subscriber Registration in UPS

PRAN Generation (New recruits joining Central Govt. from 1-Apr-25)

Subscriber Registration for UPS

The Subscriber needs to go to the link <https://enps.nsdl.com/eNPS/NationalPensionSystem.html> and click on **Registration for UPS** under the **Unified Pension Scheme** menu.



Subscriber Registration for UPS

Subscriber shall click on Register Now option.

**Government** Subscribers - Opting for UPS

- New recruits joining Central Govt. from 1-Apr-25
- Open Pension Account and get benefit of assured payout
- Easy and multiple registration options (Aadhaar, Digilocker etc.)

REGISTER NOW**SEE DOCUMENTS**

Details to be provided and click on begin registration

- DOB
- PAN
- Mobile
- Email ID



Initiate Process of UPS

Registration

(New recruits joining Central Govt. from 1-Apr-25)

Date of Birth (DD/MM/YYYY)

DD/MM/YYYY

Permanent Account Number (PAN)

PERMANENT ACCOUNT NUMBER

Mobile Number

MOBILE NUMBER

Email ID

EMAIL ID

I give my consent to download my KYC Records from the Central KYC Registry (CKYCR), only for the purpose of verification of my identity and address from the database of CKYCR Registry. I understand that my KYC Record includes my KYC Records /Personal information such as my name, address, date of birth, PAN number etc.

BEGIN REGISTRATION

Subscriber Registration for UPS

Subscriber shall provide Aadhaar Number to get the OTP.
Subscriber to provide DDO name/ Reg Number. PAO and ministry details will be auto Populated.

< New Subscriber Registration

Your session will expire in 17:28

Register with

☒ Aadhaar
☐ Document with Digilocker

Select Option

☒ Aadhaar Number
☐ Aadhaar Virtual ID
☐ Aadhaar Offline XML

Category **Associated drawing and disbursement office (DDO)**

CENTRAL GOVERNMENT CGV299999E-DDO FOR SLA MONITORING

Nodal Office details

DDO Name	PAO/DTO Name	PRAO/DTA Name	Ministry
DDO FOR SLA MONITORING	CDDO, CENTRAL WATER COMMISSION	PR AO, MINISTRY OF WATER RESOURC	GOVT OF INDIA - WATER RESOURCES

Aadhaar Number

ENTER AADHAAR NUMBER

Activate Windows
Go to Settings to activate Windows.

OTP Verification

An OTP has been sent to your registered Mobile number 988*****4 & registered Email ID *****@****.in. Please enter both below.

Mobile OTP

Email OTP

Resend in 01:16



ACK ID Generated

11205035

"Congratulations"

You have successfully completed your KYC formalities online. You are one step closer to financially secure your retired life. "The ACK ID has been sent to your verified email ID and Mobile Number".

CONTINUE

Subscriber Registration for UPS

Subscriber to verify the details

Verify Details

Full Name Dileep Rajendra Mahato	DOB 08/06/1987	Gender Male	Address RAJENDRA NIWAS ROOM NO.2, NEAR JAMUNABAI COMPOUND, DAVDI ROAD, GOLAWALLI, DOMBIVLI EAST, Thane - 421203	 
-------------------------------------	-------------------	----------------	--	---

☒ Father's name ☐ Mother's name ☐ I am an orphan

Your session will expire in 18:39

Subscriber Title

SHRI

--SELECT--
SHRI
SMT
KUMARI

I would like to print my Father's Name on PRAN Card

GYANKUMAR

☒ Go paperless : Email my Annual Statements

Confirm

Investment option to be selected

Investment options

☒ Default ☐ Auto ☐ Active

31.0%		0100
MAX LIFE PENSION FUND MANAGEMENT LIMITED UPS TIER IV		
34.0%		0100
AXIS PENSION FUND MANAGEMENT LIMITED SCHEME UPS TIER IV		
35.0%		0100
NPS TRUST A/C - DSP PENSION FUND MANAGERS PRIVATE LIMITED UPS TIER IV		

Subscriber Registration for UPS

Bank details to be provided

< Bank Details

Your session will expire in 18:10

Bank IFSC Code
HDFC000542

Bank Name
HDFC BANK

Bank Account Number

Your account details are safe with us

Re-enter Bank Account Number
50100126081159 

Select Account Type

☒ SAVING ACCOUNT ☐ CURRENT ACCOUNT

 This account will be linked to your investments and will be the default account for all withdrawals

☒ I hereby declare that my UPS Bank account is my salary Bank account and atleast one salary has been credited

SAVE

Activate Windows
Go to Settings to activate Windows.

FATCA Details

FATCA Details

☒ I pay tax of India ☒ I am not US person

FATCA 1

Country of Tax residency
INDIA

Address of Tax residency
PLEASE ENTER ADDRESS OF TAX RES

TIN Number issuing Country
INDIA

Tax Identification Number
AHHPT9111G

Validity
DDMMYYYY

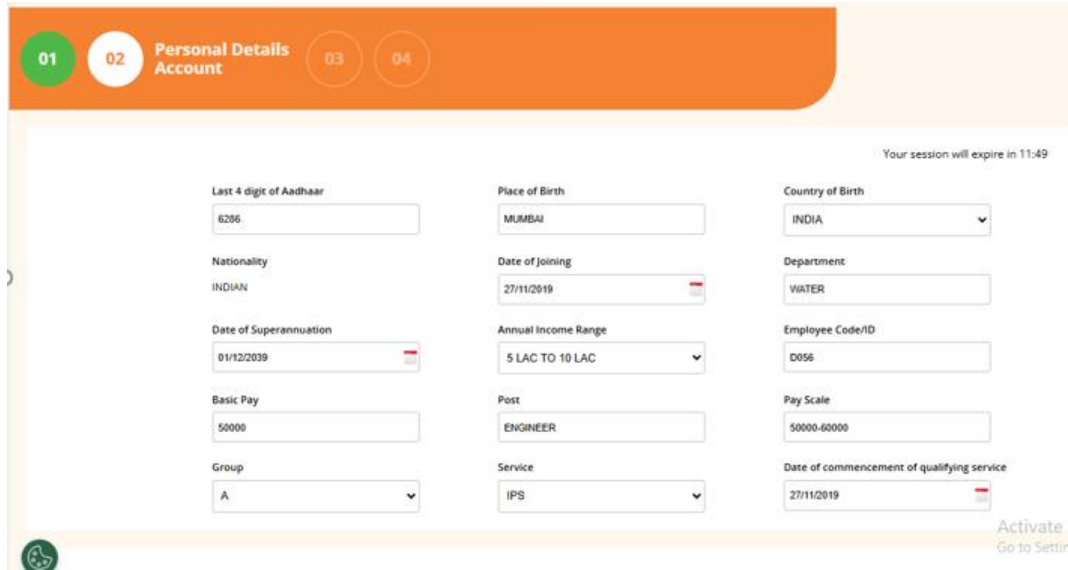
State
MAHARASHTRA

City
DOMBIVLI EAST, THANE

Zip Code
PLEASE ENTER FATCA ZIP CODE

Subscriber Registration for UPS

Personal details to be provided

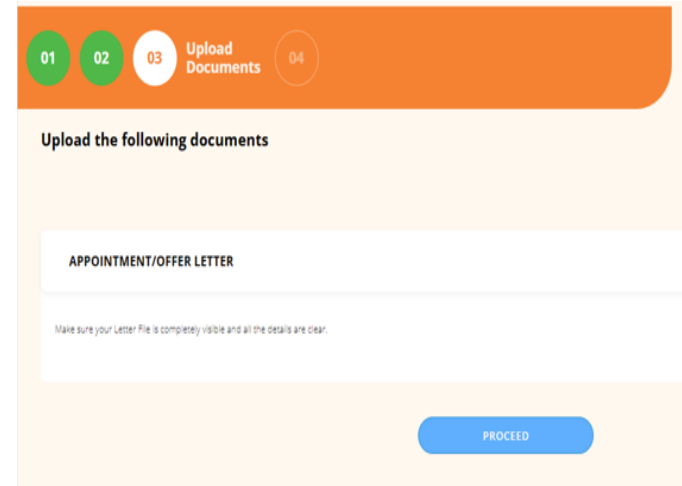


The screenshot shows a registration form titled "Personal Details Account" with a progress bar at the top indicating steps 01, 02 (current), 03, and 04. The form contains the following fields:

Field	Value
Last 4 digit of Aadhaar	6286
Nationality	INDIAN
Date of Superannuation	01/12/2039
Basic Pay	50000
Group	A
Place of Birth	MUMBAI
Date of joining	27/11/2019
Annual Income Range	5 LAC TO 10 LAC
Post	ENGINEER
Service	IPS
Country of Birth	INDIA
Department	VIAITER
Employee Code/ID	D056
Pay Scale	50000-60000
Date of commencement of qualifying service	27/11/2019

At the bottom right, there is a link "Activate Go to Setting". A session timer at the top right states "Your session will expire in 11:49".

Mandatory upload of Appointment letter



The screenshot shows the "Upload Documents" step with a progress bar at the top indicating steps 01, 02, 03 (current), and 04. The section is titled "Upload the following documents".

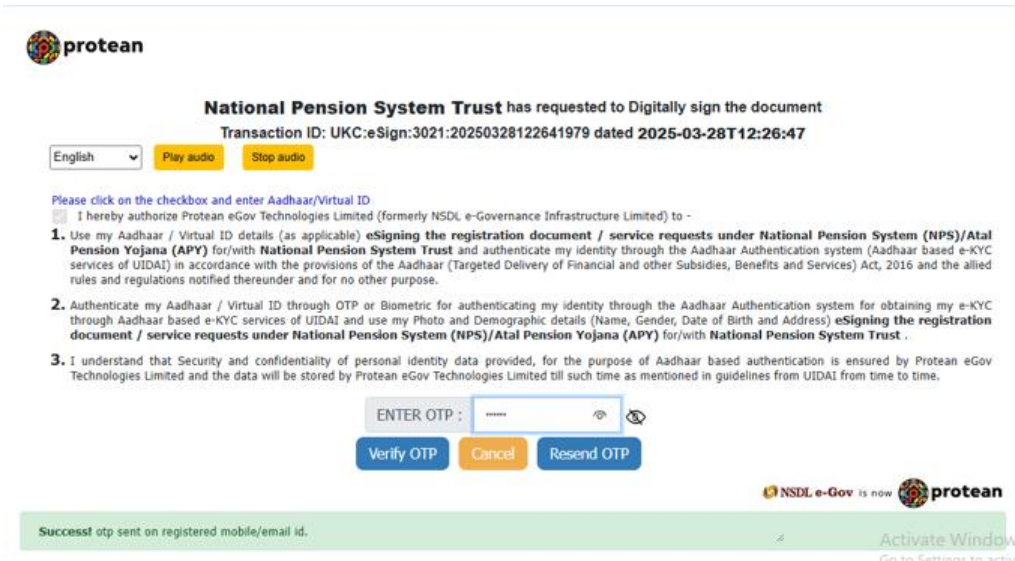
APPOINTMENT/OFFER LETTER

Make sure your Letter File is completely visible and all the details are clear.

At the bottom right, there is a blue button labeled "PROCEED".

Subscriber Registration for UPS

eSign to be done



protean

National Pension System Trust has requested to Digitally sign the document
Transaction ID: UKC:eSign:3021:20250328122641979 dated 2025-03-28T12:26:47

English Play audio Stop audio

Please click on the checkbox and enter Aadhaar/Virtual ID

☐ I hereby authorize Protean eGov Technologies Limited (formerly NSDL e-Governance Infrastructure Limited) to -

1. Use my Aadhaar / Virtual ID details (as applicable) **eSigning the registration document / service requests under National Pension System (NPS)/Atal Pension Yojana (APY) for/with National Pension System Trust** and authenticate my identity through the Aadhaar Authentication system (Aadhaar based e-KYC services of UIDAI) in accordance with the provisions of the Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016 and the allied rules and regulations notified thereunder and for no other purpose.
2. Authenticate my Aadhaar / Virtual ID through OTP or Biometric for authenticating my identity through the Aadhaar Authentication system for obtaining my e-KYC through Aadhaar based e-KYC services of UIDAI and use my Photo and Demographic details (Name, Gender, Date of Birth and Address) **eSigning the registration document / service requests under National Pension System (NPS)/Atal Pension Yojana (APY) for/with National Pension System Trust**.
3. I understand that Security and confidentiality of personal identity data provided, for the purpose of Aadhaar based authentication is ensured by Protean eGov Technologies Limited and the data will be stored by Protean eGov Technologies Limited till such time as mentioned in guidelines from UIDAI from time to time.

ENTER OTP :

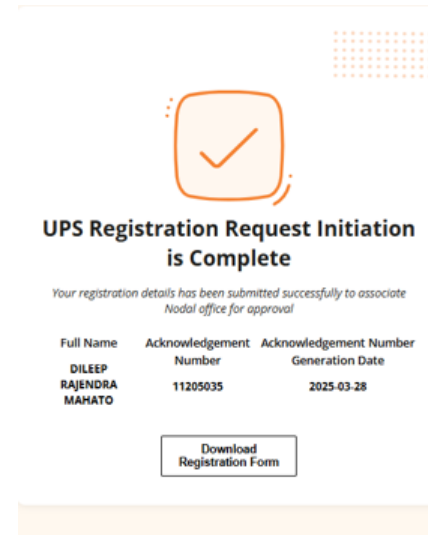
Success! otp sent on registered mobile/email id.

NSDL e-Gov is now **protean**

Activate Windows
Go to Settings to activate Windows.

Generation of ACK ID

SMS will be sent to Subscriber



UPS Registration Request Initiation is Complete

Your registration details has been submitted successfully to associate Nodal office for approval

Full Name	Acknowledgement Number	Acknowledgement Number Generation Date
DILEEP RAJENDRA MAHATO	11205035	2025-03-28

[Download Registration Form](#)

Subscriber shall provide the ACK ID to DDO for verification in CRA

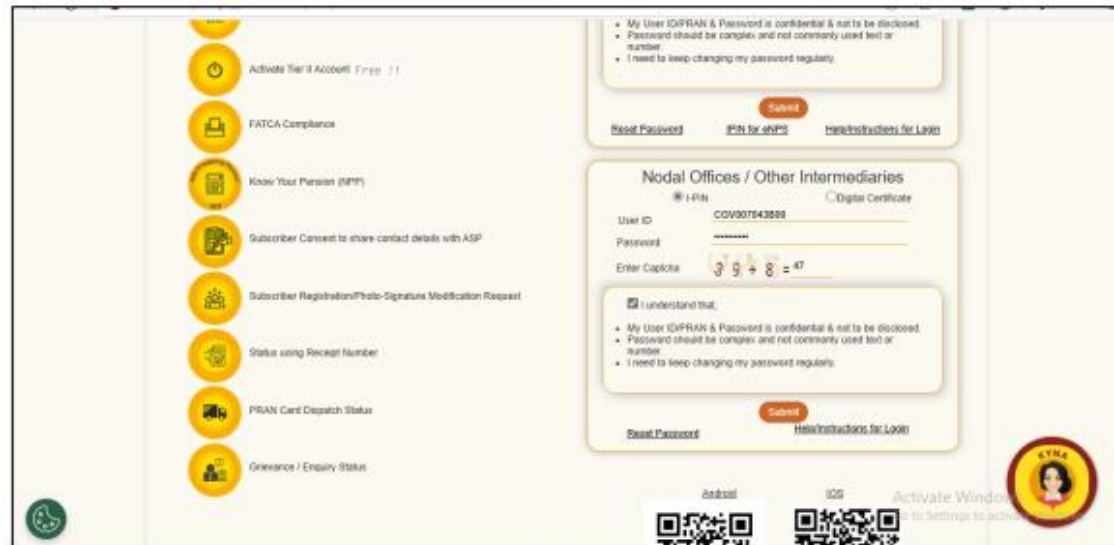
Process of Shifting to UPS

Request Verification by DDO & Authorization by PAO

Process of Shifting to UPS

If Subscriber provides UPS Migration Forms (Form A2) to DDO then DDO to initiate request by logging into www.cra-nsdl.com

DDO user (henceforth known as maker) is required to login into the CRA system (<https://cra-nsdl.com/CRA/>) using the User ID and password.



The screenshot displays the CRA system login interface. On the left, a vertical sidebar contains several yellow circular icons with corresponding text: 'Activate Tier II Account (Free !!)', 'FATCA Compliance', 'Know Your Pension (NPP)', 'Subscriber Consent to share contact details with ASP', 'Subscriber Registration/Photo-Signature Modification Request', 'Status using Receipt Number', 'PRAN Card Dispatch Status', and 'Grievance / Enquiry Status'. The main content area features a login form for 'Nodal Offices / Other Intermediaries'. This form includes a 'User ID' field with the value 'COV00T543808', a 'Password' field, and a 'Enter Captcha' field with the image '3 9 + 8 = 47'. Above the password field, there are links for 'Forgot Password?', 'PIN for shPM', and 'Help/Instructions for Login'. Below the captcha field, there is a 'Submit' button and another set of links for 'Forgot Password' and 'Help/Instructions for Login'. At the bottom of the page, there are QR codes for 'Androl' and 'ISG', and a note about 'Activate Windows'.

Process of Shifting to UPS

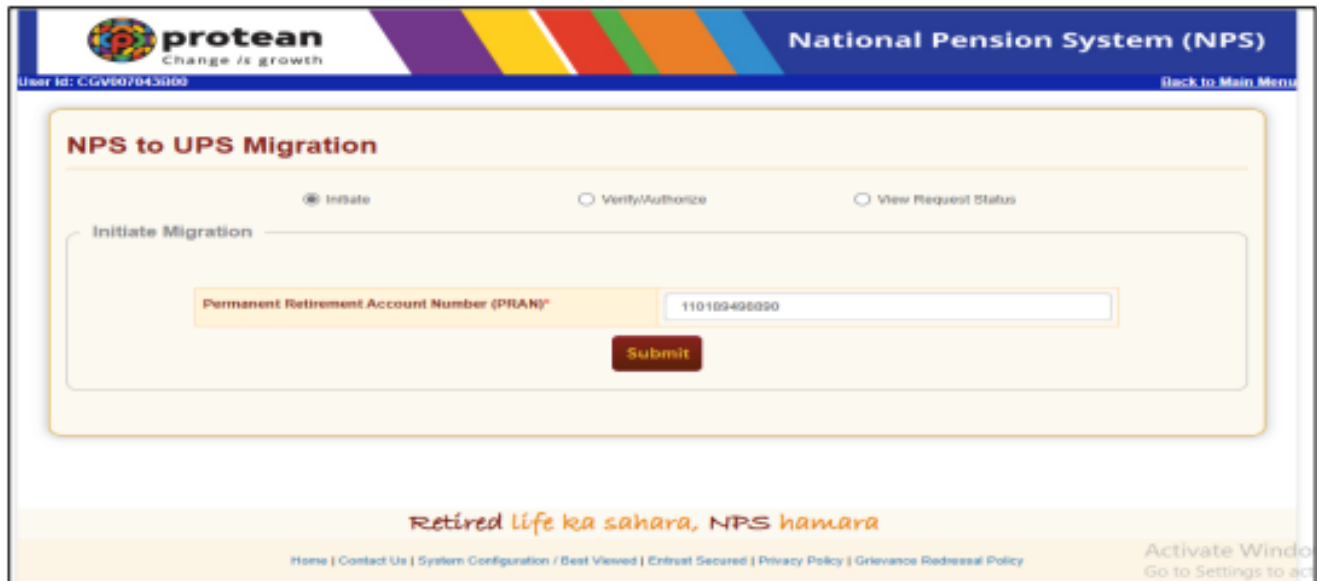
The maker needs to click “Unified Pension Scheme” menu and click on option “migration to UPS.”



The screenshot shows the NSDL e-Gov Protean National Pension System (NPS) dashboard. The header includes the NSDL e-Gov logo, the Protean logo, and the text "National Pension System (NPS)". The user is logged in as "Welcome Drawing and Disbursing Officer -CGV667025A06" on "26-Mar-2025". The navigation menu includes: Security, Views, Grievance, Exit Withdrawal Request, Transactions, Dashboard, Activate Request, User Maintenance, **Unified Pension Scheme** (circled in red), and Files Sharing with CRA. Below the navigation bar, the main content area displays: "Welcome to Central Recordkeeping Agency", a link to "Click here to view list of Exit Claim IDs awaiting any action", a message about purchasing annuity, a link to "View Annuity Quotes", a notice from PFRDA about streamlining exit cases, a link to "click here", a link to "Guide for NPS operations DDO", and a slogan "Retired Life ka sahara, NPS hawara". A notification box on the right shows a transaction type of "eNomination Verification" with a count of "1". At the bottom, there is a link to "Activate Windows" and a footer with links: Home, Contact Us, System Configuration, Best Viewed, Enrolment, Security, Privacy Policy, and Grievance Redressal Policy.

Process of Shifting to UPS

The maker needs to select 'Initiate' option and enter PRAN and click on 'Submit' button.



The screenshot shows a web interface for "NPS to UPS Migration". At the top, there is a header with the Protean logo and "National Pension System (NPS)". Below the header, a user ID "CGV007043000" is displayed on the left, and a "Back to Main Menu" link is on the right. The main content area is titled "NPS to UPS Migration" and contains three radio buttons: "Initiate" (selected), "Verify/Authorize", and "View Request Status". Under the "Initiate Migration" section, there is a label "Permanent Retirement Account Number (PRAN)*" and a text input field containing "110109406090". A "Submit" button is located below the input field. At the bottom of the form, there is a slogan "Retired Life ka sahara, NPS hamara" and a footer with links: "Home | Contact Us | System Configuration | Best Viewed | Enrolment Secured | Privacy Policy | Grievance Redressal Policy". On the far right of the footer, there is a partially visible link "Activate Window Go to Settings to act".

Process of Shifting to UPS

On clicking 'Submit' button, personal details and certain employment details of the subscriber already registered in the CRA system will be populated in the screen.

Initiation of NPS to UPS Migration

PRAM: 11218458888 SUBSCRIBER NAME: Sumit Hansraj Mishra SUMIT TORANI
 PNO Name: PROFFEECE PNO Reg.No: 268814
 DDO Name: DCH (AW) DDO TAN: COW925438

Personal Details

Date of Birth: 08-Oct-1990 Gender: MALE
 PAN: NLP8791513P

Employment Details

Date of Joining: 01-Jan-2015 Department: FINANCE/DEPARTMENT/DSDO
 Monthly Employee Salary: 10000.00 DDO Office: 10000.00
 Non Practising Allowance (NPA): 1000.00 Date of commencement of qualifying service: 01-Jan-2015
 Schedule date for next increment: 01-Jan-2016 Current month Basic Pay: 8000.00

Document Upload

UPS Migration Form: [Choose File] 11/08/2015 10:10 AM

Notes:

- Allowed File Type: pdf,doc,docx
- Allowed File Size (KB): 2MB to 5MB

Declaration:

I, the Subscriber, hereby declare, irrevocable, upon my subscription to Unified Pension Scheme (UPS) notified by Govt. that my notification No. PS-11/2015-24-FIN dated 04-January-05, and agree to shift NPS (corpus) employee's and employer's contribution under Tier-I account to UPS account.

Submit **Back**

It is the responsibility of the DDO to verify the eligibility of the Subscriber to migrate to UPS and also ensure that the details entered are as per the service records.

Process of Shifting to UPS

Once the maker clicks on submit, acknowledgement number will be generated and will be displayed on the screen with the status as 'The request for NPS to UPS migration is raised and pending for verification'



प्रवेश
Pravesh in NPS

Home > **कर्मचारी प्रवेश**

National Pension System (NPS)

Back to Main Menu

NPS to UPS Migration

PRAN: 1111010400000
PRAN Name: PRAN0400000000
DDO Name: sushil joshi

SUBSCRIBER NAME: Sushil Harmandir Mohindar KANT TIKWANI
PRAN Reg No: 10000000
DDO TRN: 01000000000

Personal Details

Date of Birth	05-10-1985	Gender	MALE
PRAN	1111010400000		

Employment Details

Date of Joining	01-Jan-2018	Department	DMT
Ministry	FINANCE/DEPARTMENT/DO00	DDO Office	DEMO_DD0
Employee Code/ID	10000000000000000000	Date of commencement of qualifying service ¹	10-Dec-2024
Basic Pensioning Allowance (BPA)		Current month Basic Pay ²	80000.00
Subsidize date for next increment	31-Dec-2025		

Document Upload

UPS Migration Form³ 

Ministry

Ministry	FINANCE/DEPARTMENT/DO00	DDO Office	DEMO_DD0
Employee Code/ID	10000000000000000000	Date of commencement of qualifying service ¹	10-Dec-2024
Basic Pensioning Allowance (BPA)		Current month Basic Pay ²	80000.00
Subsidize date for next increment	31-Dec-2025		

Document Upload

UPS Migration Form³ 

Declaration

I, Subscribes have exercised, irrevocable, option to subscribe to Unified Pension Scheme (UPS) notified by this visit their notification No. FK-1/3/2024-011, dated 24-January-25, and agree to shift NPS Corpus (employer's and employer's contribution under Tier-I account) to UPS account.⁴

Flow View



DDO Initial



Minister Initial



Minister Initial



Completed

Entity ID	User ID	Date	User Type	Action Taken	Approval Category	Remarks
10000000000000000000	10000000000000000000	10-05-2025	Minister Initial			RECEIVED BY SUSHIL JOSHI

Back

Native Life ke sahara, NPS ke haraara

Under request status view option, status of request initiated by DDO can be viewed either on the basis of date range or PRAN/Acknowledgement no. The Status screen of the request initiated by DDO is as follows

Process of Shifting to UPS

Once the maker clicks on submit, acknowledgement number will be generated and will be displayed on the screen with the status as 'The request for NPS to UPS migration is raised and pending for verification'



NPS
National Pension System

Home > [Registration](#)

National Pension System (NPS)

[Back to Main Menu](#)

NPS to UPS Migration

PRAN: 191101040000

PRAN Name: PRANADIPDEE

DOB (MM/DD/YYYY): 04/01/1990

SUBSCRIBER NAME: Sumit Harmanand Minshane KANT THAKUR

PRAN Key No: 20000004

DOB TRN: 04060004000

Personal Details

Date of Birth: 08/10/1995

PRAN: NUPR00000000

Gender: MALE

Employment Details

Date of Joining: 01-Jan-2018

Ministry: FINANCE/DEPARTMENT/DOO

Employee Code/ID: 10000000000000000000

New Pensioning Allowance (NPA): 31-Dec-2025

Subsidize date for next increment: 31-Dec-2025

Department: DOO Office

Date of commencement of qualifying service: DEMO_DDO

Current month Basic Pay*: 80000.00

Document Upload

UPS Migration Form* 

Ministry: FINANCE/DEPARTMENT/DOO

Employee Code/ID: 10000000000000000000

New Pensioning Allowance (NPA): 31-Dec-2025

Subsidize date for next increment: 31-Dec-2025

DOO Office: DEMO_DDO

Date of commencement of qualifying service: 01-Jan-2024

Current month Basic Pay*: 80000.00

Document Upload

UPS Migration Form* 

Declaration

I, Subscriber has exercised, irrevocable, option to subscribe to Unified Pension Scheme (UPS) notified by this visit their notification P. No. P-1/3/2024-011, dated 24-January-25, and agree to shift NPS Corpus (employer's and employer's contribution under Tier-I account) to UPS account.*

Flow View



DOO online



Master Profile



Master Subsidize



Completed

Entity ID	User ID	Date	User Type	Action Taken	Registration Category	Remarks
10000000000000000000	00000000000000000000	10-01-2025	Master Subsidize			REGIONS ST 04/01/2025

[Back](#)

Nativity Life kei sakawa, NPS kei sakawa

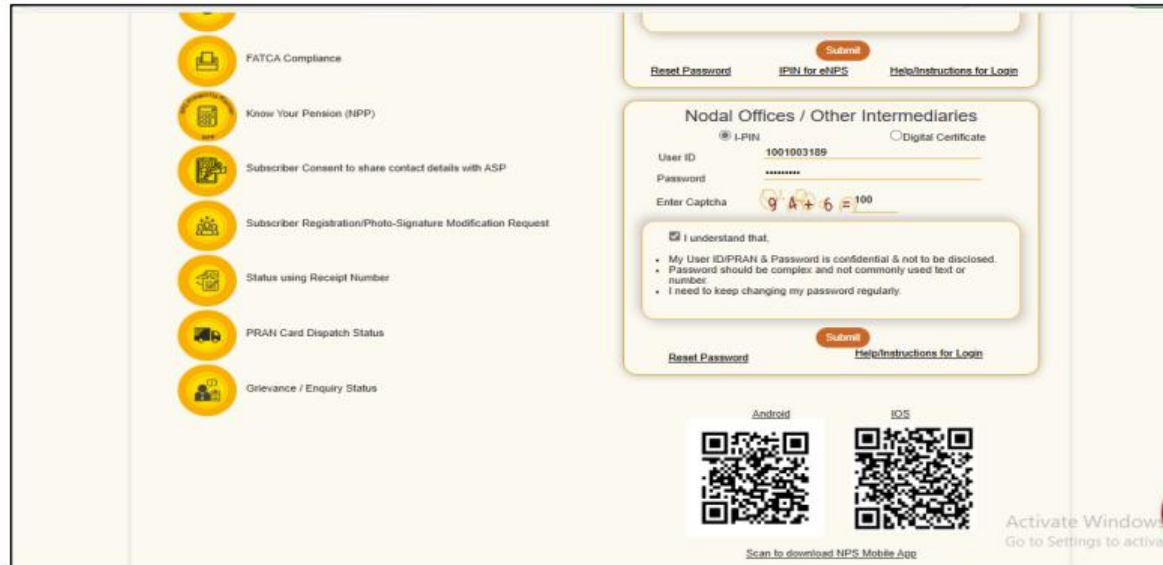
Under request status view option, status of request initiated by DDO can be viewed either on the basis of date range or PRAN/Acknowledgement no. The Status screen of the request initiated by DDO is as follows

Process of Shifting to UPS

Request verification by PAO

Process of Shifting to UPS

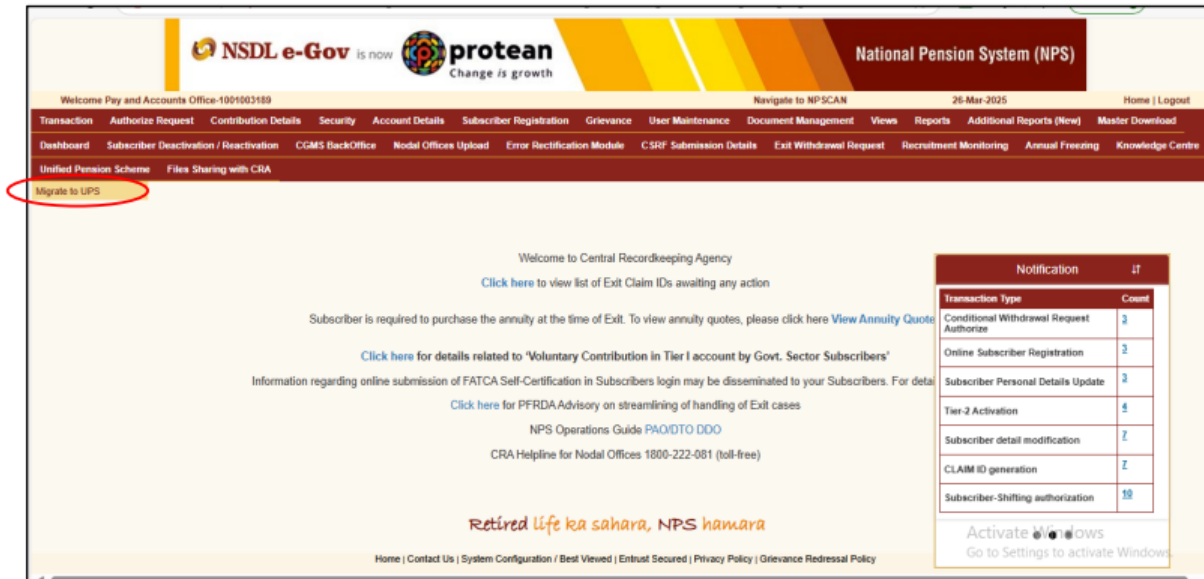
PAO user (henceforth known as verifier) is required to login into the CRA system (<https://cra-nsdl.com/CRA/>) using the User ID and password.



The screenshot displays the CRA system login interface. On the left, a vertical menu contains icons and labels for various services: FATCA Compliance, Know Your Pension (NPP), Subscriber Consent to share contact details with ASP, Subscriber Registration/Photo-Signature Modification Request, Status using Receipt Number, PRAN Card Dispatch Status, and Grievance / Enquiry Status. The main content area features a login form for 'Nodal Offices / Other Intermediaries'. It includes a 'Subanal' button at the top, followed by links for 'Reset Password', 'IPIN for eHP's', and 'Help/Instructions for Login'. The login section has radio buttons for 'I-PIN' (selected) and 'Digital Certificate'. Below these are input fields for 'User ID' (containing '1001003189'), 'Password' (masked with asterisks), and a captcha '9 4 + 6 = 100'. A checkbox 'I understand that' is followed by a list of terms: 'My User ID/IPRAN & Password is confidential & not to be disclosed.', 'Password should be complex and not commonly used text or number.', and 'I need to keep changing my password regularly.' At the bottom of the login section are 'Reset Password' and 'Help/Instructions for Login' links. Below the login form are two QR codes labeled 'Android' and 'IOS' with the text 'Scan to download NPS Mobile App'. In the bottom right corner, there is a Windows watermark that says 'Activate Windows Go to Settings to activate'.

Process of Shifting to UPS

The verifier needs to select “Unified Pension Scheme” menu and click on option “migration to UPS.”



The screenshot shows the NSDL e-Gov portal interface for the National Pension System (NPS). The top navigation bar includes links for Transaction, Authorize Request, Contribution Details, Security, Account Details, Subscriber Registration, Grievance, User Maintenance, Document Management, Views, Reports, Additional Reports (New), and Master Download. The main menu on the left highlights the 'Unified Pension Scheme' option, which is further expanded to show 'Migrate to UPS'.

Below the navigation bar, the page displays a welcome message from the Central Recordkeeping Agency (CRA) and provides links for various services, including viewing Exit Claim IDs, purchasing annuity quotes, and details related to Voluntary Contribution in Tier I account by Govt. Sector Subscribers. A notification table on the right side of the page shows the count of transactions for various types.

Transaction Type	Count
Conditional Withdrawal Request Authorize	2
Online Subscriber Registration	2
Subscriber Personal Details Update	2
Tier-2 Activation	4
Subscriber detail modification	2
CLAIM ID generation	2
Subscriber-Shifting authorization	10

At the bottom of the page, there is a footer with links for Home, Contact Us, System Configuration, Best Viewed, Entrust Secured, Privacy Policy, and Grievance Redressal Policy. A banner at the bottom reads "Retired life ka sahara, NPS hamara".

Process of Shifting to UPS

The verifier is required to select verify options and enter PRAN/ Acknowledgement details and click on submit button.

NPS to UPS Migration

☐ Initiate
 ☒ Verify/Authorize
 ☐ View Request Status

Authorize Migration

Permanent Retirement Account Number (PRAN)*

110189498890

Acknowledgement No*

ACKNOWLEDGEMENT NO

From Date*

DD/MM/YYYY

To Date*

DD/MM/YYYY

Submit

Reset

Acknowledgement No	PRAN	Initiation Date	Initiate By	Verification Date	Verified By	Status	Action	Migration Form
51803202518104579	110189498890	18-Mar-2025	CGV007043B00	-	-	INITIATED BY DDO	Approve/Reject	

Process of Shifting to UPS

On submission, the search records will be displayed on the screen. Once the verifier clicks on “Approve/Reject” link, all the details of a request will be displayed on the screen

NPS to UPS Migration

PRAN: 110189498890
PAO Name: PAOFFEECE
DDO Name: OCRI (GW)

SUBSCRIBER NAME: GANESH ANIL PATIL
PAO Reg No: 2000014
DDO TAN: CGV007043B

Personal Details

Date of Birth: 02-Feb-1995
PAN: NJHPN1531P

Gender: MALE

Employment Details

Date of Joining: 01-Jan-2015
Ministry: FINANCEDEPARTMENTDDDD
Employee Code/ID*: 103HFFJJ66YY7URR
Non-Practicing Allowance (NPA):
Schedule date for next increment*: 31-Dec-2025

Department: DAT
DDO Office: DEMO_DDO
Date of commencement of qualifying service*: 10-Dec-2024
Current month Basic Pay*: 50000.00

Document Upload

UPS Migration Form*

Declaration

☒ Subscriber has exercised, irrevocable, option to subscribe to Unified Pension Scheme (UPS) notified by Govt vide their notification F. No. FK-1/3/2024-PR, dated 24-January-25, and agree to shift NPS Corpus (employee's and employer's contribution under Tier-I account) to UPS account.*

Flow View

DDO Initiator

Nodeal Verifier

Nodeal Authorizer

Completed

Entry ID	User ID	Date	User Type	Action Taken	Rejection Category	Remarks
120080262	CGV007043B00	18-03-2025	Nodeal Initiator	-		REQUEST RAISED

☐ Accept
☐ Reject

Back

Process of Shifting to UPS

The verifier can view the A2 form uploaded by the maker (DDO). Verifier needs to verify the employment details.

In case of Rejection, the verifier needs to select the rejection category as “employment details” and provides remarks and click on reject button

account) to UPS account.*

Flow View

DDO Initiator Nodal Verifier Nodal Authorizer Completed

Entity ID	User ID	Date	User Type	Action Taken	Rejection Category	Remarks
120080262	CGV007043B00	18-03-2025	Nodal Initiator	-		REQUEST RAISED

☐ Accept ☒ Reject

Rejection Category* Employment Details

Remarks* EMPLOYMENT DETAILS NOT MATCHING WITH EXISTING RECORDS

Reject Back

Activ

Process of Shifting to UPS

In case, the details are correct, the verifier needs to select 'Accept' option and click on Approve button.

Declaration

☒ Subscriber has exercised, irrevocable, option to subscribe to Unified Pension Scheme (UPS) notified by Gol vide their notification F. No. FX-1/3/2024-PR. dated 24-January-25, and agree to shift NPS Corpus (employee's and employer's contribution under Tier-I account) to UPS account.*

Flow View

DDO Initiator

Nodal Verifier

Nodal Authorizer

Completed

Entity ID	User ID	Date	User Type	Action Taken	Rejection Category	Remarks
120080262	CGV007043B00	18-03-2025	Nodal Initiator	-		REQUEST RAISED

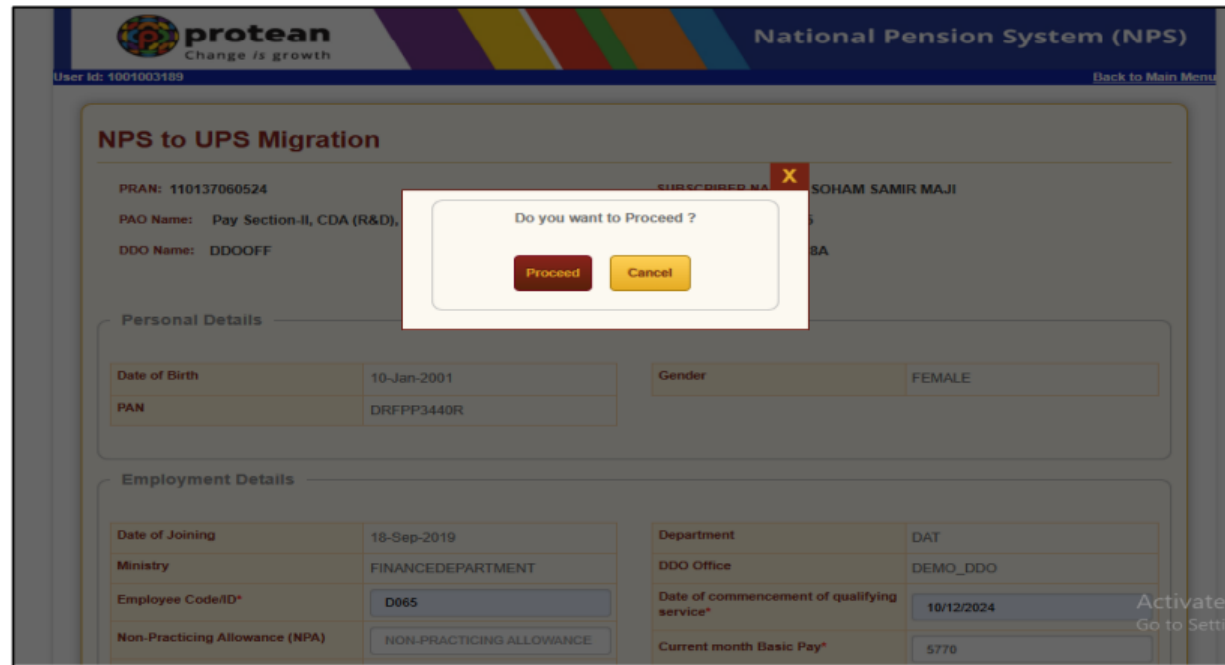
☒ Accept ☐ Reject

Approve

Back

Process of Shifting to UPS

On selecting the Approve button, the confirmation screen would appear where verifier has to select either proceed or cancel button.



The screenshot shows the 'NPS to UPS Migration' interface. At the top, the Protean logo and 'National Pension System (NPS)' are visible. A user ID '1001003189' is displayed. The main section contains a confirmation dialog box asking 'Do you want to Proceed ?' with 'Proceed' and 'Cancel' buttons. Below the dialog, the migration details for 'SOHAM SAMIR MAJI' are shown, including PRAN, PAO Name, and DDO Name. The form is divided into 'Personal Details' and 'Employment Details' sections, each with a table of fields and values.

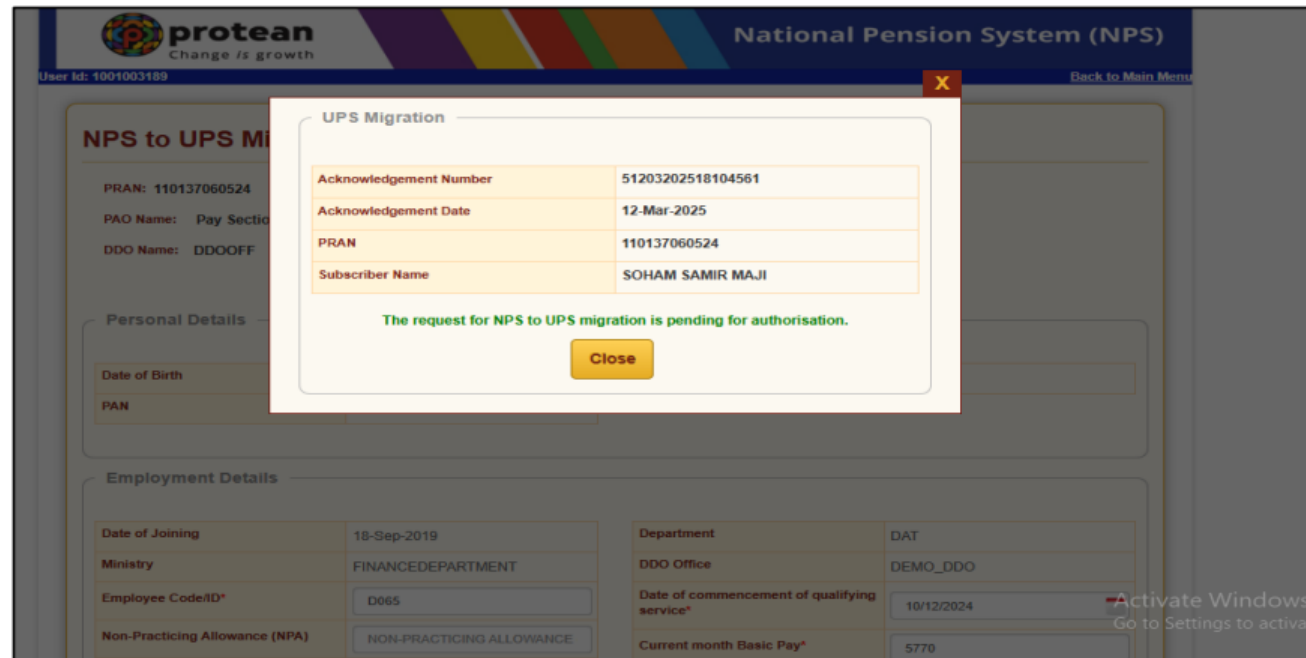
Personal Details	
Date of Birth	10-Jan-2001
PAN	DRFPP3440R
Gender	FEMALE

Employment Details	
Date of Joining	18-Sep-2019
Ministry	FINANCEDEPARTMENT
Employee Code/ID*	D065
Non-Practicing Allowance (NPA)	NON-PRACTICING ALLOWANCE
Department	DAT
DDO Office	DEMO_DDO
Date of commencement of qualifying service*	10/12/2024
Current month Basic Pay*	5770

Buttons: [Activate](#), [Go to Setting](#)

Process of Shifting to UPS

By clicking on “Proceed” option, the request will get verified and the status will be updated as ‘The request for NPS to UPS migration is pending for authorisation’



The screenshot shows the Protean National Pension System (NPS) portal. A modal window titled "UPS Migration" is displayed, showing the following details:

UPS Migration	
Acknowledgement Number	51203202518104561
Acknowledgement Date	12-Mar-2025
PRAN	110137060524
Subscriber Name	SOHAM SAMIR MAJI

The request for NPS to UPS migration is pending for authorisation.

Close

The background shows the NPS to UPS Migration form with the following details:

PRAN: 110137060524
PAO Name: Pay Section
DDO Name: DDOOFF

Personal Details

Date of Birth
PAN

Employment Details

Employment Details	
Date of Joining	18-Sep-2019
Ministry	FINANCEDEPARTMENT
Employee Code/ID*	D065
Non-Practicing Allowance (NPA)	NON-PRACTICING ALLOWANCE
Department	DAT
DDO Office	DEMO_DDO
Date of commencement of qualifying service*	10/12/2024
Current month Basic Pay*	5770